



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR.D SAIKIA MR.B GOGOI(MR.H.RAHMAN, MS.J.HUDA) MRS A VERMA SC, FINANCE(MR.H.RAHMAN, MS.J.HUDA)	MR S BORTHAKUR MR. R DHAR, SC, HANDLOOM AND TEXTILE MS. P BORAH GA, ASSAM
2	PIL/60/2024	SABDA RAM RABHA Versus THE UNION OF INDIA AND 8 ORS	MR P BHARDWAJ MS. B DEVI T CHAKMA	GA, ASSAM MRS. R DEVI DY.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM
3	WA/379/2024	JAYANTA KHAUND Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS B	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, APDCL MR. M SHARMA (R-5) MS. S YASMIN(R-5)
4	WP(C)/2226/2024	HAM -AK RURAL DEVELOPMENT FOUNDATION Versus NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.
5	WA/26/2025	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP
6	I.A.(Civil)/918/2025 in WA/248/2024	MANUJ PAIT AND ORS Versus THE UNION OF INDIA AND ANR	MR D SAIKIA MR. G C GAUR	MR H GUPTA DY.S.G.I.
	WITH WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	MR K K MAHANTA (Sr. Advocate) (R-7,12,13,25,28,17,50,53,39,91,92,99,100,108,49,118,109,127,124,122,77,111,150,147,145,) GA, ASSAM MR J C GAUR (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144,22,55,96,71) MR. N DAS, GA, ASSAM (R-151,152,153) MR. K M MAHANTA MR. K M MAHANTA MS N BEGUM(dvocate) (R-7,12,13,25,28,17,50,53,39,91,92,99,100,108,49,118,109,127,124,122,77,111,150,147,145,) MR D SAIKIA (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144,22,55,96,71) MR S GAUTAM(dvocate) (R-7,12,13,25,28,17,50,53,39,91,92,99,100,108,49,118,109,127,124,122,77,111,150,147,145,)
7	I.A.(Civil)/940/2025 in WA/12044/2024	SMTI BABY DEBNATH AND ORS Versus ON THE DEATH OF RABINDRANATH SARMA, HIS LEGAL HEIRS SMTI RATNA SARMA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	SC, GMC SC, REVENUE
	WITH I.A.(Civil)/3965/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC

- FOR FRESH ADMISSION WITH STAY/BAIL -

8	WP(C)/2672/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
9	WA/69/2025	KAMAL KUMARI DEORI AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS	MS. S T BOKTH MS. S T BOKTH	GA, ASSAM SC, NHAI SC, PWD
10	WA/106/2025	DHANADA SARMAH Versus THE STATE OF ASSAM AND ORS	MR. S K ROY K RAHMAN MR. SAIDUL ALOM	GA, ASSAM SC, BTC SC, REVENUE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
11	PIL/20/2025	PRANAB KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K DAS MS DHRITI HAZARIKA MR. G ACHARYA	GA, ASSAM DY.S.G.I. SC, RAILWAY SC, FOREST
12	WP(C)/1576/2025 FIXED	THE UNION OF INDIA AND 3 ORS. Versus SMT. MOU MAZUMDAR	MRS. R DEVI (C.G.C.)	
13	WP(C)/1585/2025	ALTAF HUSSAIN CHOUDHURY AND ANR Versus THE COMMISSONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, CO OP GA, ASSAM SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	PIL/2/2024 IN MC/38/2024 (D/O)	PRACHURJYA BORBORUAH Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	MR. T J MAHANTA, SC, GHC(R-1) MS. P BHATTACHARYA, ADDL. AG, MIZORAM(R 4 & 8) MS. R B BORA, JR. GA, ASSAM.(R-2 & 6) MS. M KECHII, ADDL. AG, NAGALAND(R3 & 7)
15	WA/54/2024	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS Versus M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	MS. B S GOYAL (R1,2,3,4) MR. A J HAZARIKA (R1,2,3,4) MS. N RAJMEDHI (R1,2,3,4) MS. P N SUMI (R1,2,3,4) MS B CHAUHAN (R1,2,3,4)
16	WA/290/2024	DR BICHITRA KR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MR B D DAS MR H K SARMA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA MR. H R DAS MR J LOTH	MR G RAHUL MR. D M NATH SC, HEALTH
17	WP(C)/4675/2024	DWIJENDRA NATH SARMAH AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
18	PIL/4/2025	MUKUT CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, REVENUE
19	WA/67/2025 FIXED	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAIN	MR. D GOGOI, ADV. EXCISE DEPTT. MR. P N GOSWAMI (R-2,3) MR. C SHARMA (R1)
	WITH I.A.(Civil)/837/2025 in WA/67/2025	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL	MS R SAHA	MR. C SHARMA (R1) SC, EXCISE DEPTT.
20	WA/108/2025	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	

21	WITH WA/46/2025	THE STATE OF ASSAM AND ANR. Versus ABDUL KUDDUS	ADDL. SR. GA, ASSAM	MR. T DEURI MR D S DEKA FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	PIL/19/2022 FIXED	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
23	WP(C)/2450/2023	SAURAV DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, APSC SC, APDCL
24	WITH WP(C)/3203/2023	PARTHA PRATIM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, APSC SC, AEGCL
25	WP(C)/6583/2023	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND ORS	G. GOSWAMI R SARMAH MR J BORAH	MR. M SHARMA (r-2,3) MS. S YASMIN (r-2,3) DY.S.G.I. SC, UBI
26	WA/231/2024	GOPAL KAKATY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE	MR. A DEKA(R-7) SC, SEC. EDU.
27	WA/339/2024 IN REVIEW.PET./181/2024 (D/O)	BOARD OF MAJOR PORT AUTHORITY Versus MD SHAKIR ALAM AND 3 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MRS. R DEVI (R-4) MR S NATH (R-1 TO 3) MS. R BHARALI(R-1 TO 3)
HEARING				
28	WA/333/2022	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
29	WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
30	PIL/79/2023	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
31	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025

9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,2nd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/186/2025	NIRMAL KONOWAR Versus DEVASHISH SHARMA, I.A.S	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
2	WP(C)/213/2025 FIXED	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
3	WP(C)/1060/2025 FIXED	SMT LILA SINHA Versus THE STATE OF ASSAM AND ORS	MR B SINHA	GA, ASSAM
4	WP(C)/1512/2025 FIXED	CAPT. AMAL KISHOR KANOO Versus THE UNION OF INDIA AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN I KHATOON P SINGH	GA, ASSAM N HASAN DY.S.G.I.
5	WP(C)/1786/2025	UNION OF INDIA AND ANR Versus M/S CLEANROOMS CONTAINMENTS AND ANR	MRS. A GAYAN	
6	WP(C)/1806/2025	M/S D KUMAR AND COMPANY Versus THE UNION OF INDIA AND ORS	MR. M K DAS C SAIKIA S J DUTTA	DY.S.G.I.
7	WP(C)/1815/2025	MANSHER ALI CHOUDHURY Versus UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC, WATER RESOURCE
8	WP(C)/1818/2025	M/S GANAPATI ROLLER FLOUR MILL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS.	MR. B K DAS H P NEOG I J SINGPHO	SC, APDCL
9	WP(C)/1826/2025	JALAL UDDIN AND 2 ORS Versus BAJAJ FINANCE LIMITED	MD. S Z B AKLAS MR. A M S MAZUMDER MR. B K DAS	
10	WP(C)/1831/2025	RODALI ENTERPRISE Versus THE UNION OF INDIA	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC, WATER RESOURCE
11	WP(C)/1832/2025	BHABA KANTA NATH Versus THE STATE OF ASSAM	MR M.K. JAIN MR. P THAKURIA G. DAS ABHIJIT PATOR	GA, ASSAM SC, GMC

ORDER (STAY VACATING)

12	I.A.(Civil)/773/2025 in WP(C)/869/2025	SRI GOPAL SARKAR, Versus RADHE CHANDRA DAS,	MR. S KATAKI MR P DEKA	GA, ASSAM
	WITH WP(C)/869/2025	RADHE CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. S KATAKI, (R-6) MR P DEKA, (R-6) SC, FISHERY
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
13	I.A.(Civil)/913/2025 in Cont.Cas(C)/745/2022	KHILIKHANG MASHAHARY Versus ANURAG GOEL, IAS AND 2 ORS	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/745/2022	KHILIKANG MASHAHARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2)
<u>ADMISSION</u>				
14	WP(C)/2295/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION. N E REGIONAL OFFICE AND 5 ORS. D	MR. S CHAKRABORTY MR. S CHOUDHURY MR. K KALITA	MR. M SMITH, SC,ESI SC, E S I
15	WP(C)/4314/2018 FIXED	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) Versus STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	MR P NAYAK(R-3,4,5,6) SC, HEALTH
16	WP(C)/6893/2022 FIXED	SASHANKA SHEKHAR ROY Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, FINANCE
17	WP(C)/2755/2023	PANKAJ KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, PWD
18	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)
19	WP(C)/266/2024	HASNA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE DEPTT.
20	WP(C)/465/2024	M/S PATGIRI TRADING Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
21	WP(C)/467/2024	M/S C.S. ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
22	WP(C)/747/2024 FIXED	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
	WITH WP(C)/861/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
	WITH WP(C)/875/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM

25	WITH WP(C)/885/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	GA, ASSAM
26	WITH WP(C)/889/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
27	WITH WP(C)/923/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. T NATH	GA, ASSAM
28	WITH WP(C)/932/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	
29	WITH WP(C)/971/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
30	WITH WP(C)/1040/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
31	WP(C)/1007/2024	KULEN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	SC, WATER RESOURCE
32	WP(C)/1008/2024	DILIP GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, P H E SC, FINANCE
33	WP(C)/1013/2024	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 3 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
34	WP(C)/1026/2024	WINNER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC. AGRICULTURE
35	WP(C)/2410/2024 FIXED	DAMBARU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
36	WP(C)/2618/2024 FIXED	MRIDUL RANJAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
37	WP(C)/3657/2024 FIXED	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
38	WP(C)/3766/2024	CHAKRA BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE
39	WP(C)/5772/2024 B/O	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM

WITH
[I.A.\(Civil\)/548/2025](#)
in WP(C)/5772/2024

	SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI
40	WP(C)/6756/2024 AKASHJYOTI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
41	WP(C)/71/2025 FIXED SUBRATA SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC, BTC
42	WP(C)/94/2025 FIXED RUPA PAUL Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC, BTC
43	WP(C)/203/2025 FIXED M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY (C.G.C) DY.S.G.I.
44	WP(C)/1615/2025 FIXED SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND ANR	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, BTC
ORDERS			
45	Cont.Cas(C)/524/2016 GAJEN BARMAN Versus RAJEN DAS and ANR.	MR.M DEKA MR.S HOQUE	MR. R N DAS SC, WATER RESOURCE
46	Cont.Cas(C)/20/2021 BISWANATH RABI DAS Versus GURDEEP SINGH PANESAR AND ANR.	MR. M KHAN	MRS. D DAS BARMAN MS. P CHUTIA
47	Cont.Cas(C)/209/2021 SULTAN ALI Versus PALLAB MAZUMDAR, ACS	MR M RAHMAN MR. M HOSSAIN	
48	Cont.Cas(C)/215/2021 SHRI SUNIL CHANDRA CHAUDHURY Versus SMT ANURADHA ADHIKARI SHARMA AND 2 ORS	MR. H. BURAGOHAJN	
49	Cont.Cas(C)/476/2022 FIXED M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
50	Cont.Cas(C)/642/2022 FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA	MR. B CHOUDHURY MR P NAYAK
51	Cont.Cas(C)/664/2022 SUBAL CHANDRA SAHA Versus ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-3) MR. B CHOUDHURY (r-1,3) MR P NAYAK (r-1,3)
52	Cont.Cas(C)/671/2022 FAZLUL MANNAN Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR P NAYAK (R-2)
53	WP(C)/5770/2023 ABED ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, P AND R.D. GA, ASSAM
54	Cont.Cas(C)/302/2024 ALIM UDDIN Versus RAJPAL SINGH IFS	MR. N H LASKAR	MR. P N GOSWAMI(R-2) MR. D GOGOI (R-2)
55	Cont.Cas(C)/365/2024 FIXED BASU DEV BISWAS Versus PRASANTA BORKAKATI	MR. H ALI B BARMAN	MR P SHARMAH

56	Cont.Cas(C)/579/2024 FIXED	MUSLIM ALI Versus CHANDAN SARMA AND 3 ORS.	MR P SARMAH	MR. B GOGOI
57	WP(C)/1310/2024 FIXED	M/S JINKU ENTERPRISE Versus THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE
58	WP(C)/1406/2024	LALIT CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
59	WP(C)/1545/2025 FIXED	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 3 ORS.	MR. R HUSSAIN MR A A AHMED	MR. S S ROY (C.G.C) DY.S.G.I.
	WITH I.A.(Civil)/963/2025 in WP(C)/1545/2025	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND ORS	MR. R HUSSAIN A A AHMED	MR. S S ROY

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
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17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 W.P.(CrI.)/11/2025	RIMLY GOGOI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	FARIDUL AMIN MR. ARIF JWADDER	GA, ASSAM
2 WP(C)/1154/2025 B/O	SUKITAN NESSA @ SUKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/1367/2025 FIXED	WAHED ALI ALIAS OHED ALI Versus THE UNION OF INDIA	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/1421/2025 FIXED, WITH LCR	RAHELA BIBI Versus THE UNION OF INDIA	A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/1779/2025	HUSUK ALI @ HASUK ALI @ HUSUK @ HUCHUK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL MS. M BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6 WP(C)/1809/2025 B/O	MD. ALIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7 WP(C)/1811/2025 B/O	MUSSTT. TARA BANU @ TARABAN NESSA @ TERABAN BIBI @ TERABAN BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8 WP(C)/1813/2025 B/O	MUSSTT. HAZIRA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

9	WP(C)/1817/2025	TASIRAN ALIAS TASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
10	WP(C)/5569/2018 FIXED, WITH LCR	LATIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5640/2018 FIXED, WITH LCR	SABJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/6021/2018 FIXED, WITH LCR	RUKIA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)(Suo Moto)/1/2023 FIXED, WITH LCR	XXXXXX Versus IN RE- MD. ABDUL JABBAR @ JABBAR ALI	MR H K DAS SC, GHC	
WITH				
14	WP(C)/5407/2019	NAZRUL HAQUE @ NURJUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2311/2023 WITH LCR	SOMOTA BHANU @ MUSTT. SAMARTA BHANU @ SOMORTO BHANU @ SAMARTHA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WA/104/2025 WITH OFFICENOTE	THE STATE OF ASSAM AND ANR Versus DAYANANDA DOLEY AND ORS	MR. A PHUKAN	S. HUSSAIN(R-103 TO 141) MR H A RASHID (R-103 TO 141)
17	WP(C)/730/2025 FIXED, WITH LCR	CHAMPA DUTTA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/1020/2025 FIXED, WITH LCR	RAIJAN ALIAS RAJBHAN BEWA ALIAS RAJBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/1044/2025 FIXED, WITH LCR	MUSST BILATON BIBI @ BILATON NESSA @ GADULI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
20	WP(C)/1059/2025 FIXED, WITH LCR	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
HEARING				
21	WP(C)/6039/2018 FIXED, WITH LCR	MALATI TARAPDAR @ MALOTI TARAFDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR. M K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./881/2025 FIXED	SANDIP DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
2	Bail Appln./977/2025 B/O	MOINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
MOTION				
3	Crl.Pet./388/2025	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
4	Crl.Pet./389/2025	SHYAMALI CHAKRABORTY AND 3 ORS Versus SRI BIKASH CHAKARBORTY,	MR. K K HANDIQUE MS M BORA	
5	Crl.Pet./390/2025	SMTI LABANYA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
6	AB/768/2025	ABDUL MOTIN AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY)	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./3836/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MUKIT Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10	Bail Appln./280/2025 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM
11	Bail Appln./332/2025 WITH OFFICE NOTE, FIXED	BABU AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM

BAIL HEARING

12	AB/3362/2024 FIXED	TUFAIL UDDIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
13	AB/228/2025 FIXED	MATIAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
14	AB/579/2025 FIXED	SADDAM HUSSAIN, Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1871/2021	BADRUZZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L K BORAH MR. J PAWE	SC, ELEM. EDU
2	WP(C)/1899/2021	DIVAKAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ELEM. EDU
3	WP(C)/3719/2024	KESHABANANDA BORBARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
4	Cont.Cas(C)/183/2025	PAPRIYA NATH Versus NARAYAN KONWAR , IAS	MR. M K CHOUDHURY MD R ISLAM A ISLAM	
5	Cont.Cas(C)/185/2025	MAMON BORPATRA GOHAIN Versus MAMATA HOJAI	MR J ABEDIN MR M Z RAHMAN	
6	WP(C)/782/2025 FIXED	ABDUL JALIL MORAL Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
7	WP(C)/1649/2025 CAVT. NO.026920/25,N FIXED, WITH CAVT. 269/2025	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. M DEKA	SC, SCERT, ASSAM GA, ASSAM MR. S ROY (FOR CAVEATOR) SC, N C T E SC, EDU
8	WP(C)/1768/2025	TONMOY SHARMA PUJARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A CHAMUAH MS. P BORAH R BHUYAN	SC, HIGHER EDU GA, ASSAM
9	WP(C)/1780/2025	SMTI LILAWATI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
10	WP(C)/1785/2025	ARCHANA DEB, Versus THE STATE OF ASSAM AND 6 ORS	MR. R BORA MS R MEDHI	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO SC, FINANCE
11	WP(C)/1794/2025	NAJRANA KHANAM LASKAR Versus THE STATE OF ASSAM	MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM

ORDER (STAY VACATING)

12	I.A.(Civil)/389/2025 in WP(C)/5690/2024	SHRI SHAJAHAN ALI SARKAR Versus MD AZIAR RAHMAN AND ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	SC, ELEM. EDU MR. J AHMED SC, SSA
	WITH WP(C)/5690/2024	MD. AZIAR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR H RAHMAN	SC, ELEM. EDU MR. I H LASKAR(R-11) MR. P K DEKA(R-11) MR. A HUSSAIN (R-10) MR. P DAIMARY(R-11) MR. R. KARIM(R-11) MS. N M LONGKENG(R-11) SC, BTC J MEDHI(R-11)
<u>ADMISSION</u>				
13	WP(C)/427/2018	GOURANGA SAMANTA Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B KALITA MR. A KHANIKAR MR. B K GOGOI MS. S BISWAS SC, EDU
14	WP(C)/438/2018	KANAKLATA DAS Versus THE STATE OF ASSAM	MR. D K SARMAH MS. A TALUKDAR MR H BORAH	SC, ELEM. EDU SC, FINANCE(R-2)
15	WP(C)/5042/2018	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR
16	WP(C)/3332/2020	GIRIDHAR SARMA AND 50 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
17	WP(C)/1024/2021	RINA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR R DAS	SC, ELEM. EDU GA, ASSAM SC, AG S N NATH (r-8) MR H DAS (r-8) MS. M BEGUM (r-8) S NATH (r-8)
18	WP(C)/1201/2021	SULTANA RAZIA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU MR H R A CHOUDHURY (r-9,10) GA, ASSAM MR F U BARBHUIYA (r-9,10) MR J M SULAIMAN (r-9,10) MS S DAS (r-9,10) SC, SSA
19	WP(C)/2297/2021	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 10 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. D SARMA (R-9) MR. ABU JAHID (R-9) MR N SARMA (r-7) SC, SSA
20	WP(C)/2930/2021	NABA KRISHNA BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU GA, ASSAM
21	WP(C)/5175/2021	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
22	WP(C)/6160/2021	MANJU RANI BARO Versus THE STATE OF ASSAM AND 7 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
23	WP(C)/6906/2021	MANIK ALI AND 17 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE

24	WITH WP(C)/6931/2021	TARAP ALI AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
25	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
26	WP(C)/7141/2023 FIXED	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
27	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
28	WP(C)/3864/2024 FIXED	MANOJ KUMAR SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE
29	WITH WP(C)/3852/2024	CHAMPALAL SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WP(C)/4569/2024 FIXED	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM MR. A. AHMED (R-6) MR. G PEGU GA, ASSAM SC, SSUHS SC, HEALTH
	WITH I.A.(Civil)/3074/2024 in WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM SC, HEALTH AND F W
31	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
32	WP(C)/1241/2025 FIXED	SABIHA NAZIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, HIGHER EDU
ORDERS				
33	WP(C)/4102/2021	KESEW CHARITABLE TRUST Versus DIBRUGARH UNIVERSITY AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	MR. R GOSWAMI (r-1,2) MR. B BARUAH (R-5) SC, N C T E MR U RONGPI(R-5) SC, DIB. UNIVERSITY
34	WP(C)/3676/2023	ATOWAR RAHMAN Versus THE GOVT OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A ALI MR. Y ALI S ALI	SC, HIGHER EDU MR A K AHMED (R-5) MS P KAKATI(R-5)
35	WP(C)/5120/2023 WITH OFFICE NOTE	ABUD DEY AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
36	WP(C)/7108/2023	JALIL UDDIN SK Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
37	WP(C)/7415/2023	KARIM UDDIN AHMED @ MD KARIM UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER GK GOGOI	SC, ELEM. EDU SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6412/2024	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.
2	Cont.Cas(C)/59/2025 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	
3	WP(C)/1305/2025	BIDHUDYUTI DAS @ B. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA L DEKA	MS. A TALUKDAR, GA, ASSAM SC, SEC. EDU. SC, SEC. EDU.
4	WP(C)/1550/2025 B/O	NURUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
5	WP(C)/1782/2025	GAUTAM BHUYAN Versus THE STATE OF ASSAM AND ORS	MR. S P SHARMA	GA, ASSAM
6	WP(C)/1783/2025	PRADIP CHOUDHARY Versus THE UNION OF INDIA AND 4 ORS	MR. R BORA MS R MEDHI	DY.S.G.I.
7	WP(C)/1784/2025	BIPLAB KUMAR DAS @ BIPLOB KR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. A GOYAL MR. DIVYANSH RATHI	GA, ASSAM
8	WP(C)/1787/2025	SHANKAR SHAN NATH Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM
9	WP(C)/1793/2025	3800392 HAV GD BHUSHAN KUMAR Versus UNION OF INDIA	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
10	WP(C)/1796/2025	DIPANKAR HAZARIKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
11	WP(C)/1802/2025	SRI DURGA KATALEL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D P BORAH MR U GHOSH P JHA	GA, ASSAM SC. BTC

12	WP(C)/1803/2025	TAHANABI AZMIN BORA AND ANR Versus THE STATE OF ASSAM AND ORS	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	GA, ASSAM
13	WP(C)/1807/2025	RAHIMA KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	WP(C)/1808/2025	SAHERA BEWA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	WP(C)/1810/2025	MOYMONA BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	WP(C)/1812/2025	JOHN PATHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN M ALI	GA, ASSAM
17	WP(C)/1814/2025	ROHINI BRAHMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
18	WP(C)/1816/2025	DIKUNJA BORA AND ANR Versus THE STATE OF ASSAM AND ORS	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	SC, GAD
19	WP(C)/1819/2025	ASIA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
20	WP(C)/1820/2025	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR. C BHATTACHARYYA MR R DAS	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
21	WP(C)/1821/2025	NEEMA NAIDING Versus THE STATE OF ASSAM AND 10 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO SC, P H E
22	WP(C)/1822/2025	SMTI USHA DAS Versus THE STATE OF ASSAM AND ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
23	WP(C)/1823/2025	RANJIT CHAUHAN Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM DY.S.G.I.
24	WP(C)/1824/2025	SRI RATUL TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM DY.S.G.I.
25	WP(C)/1825/2025	CHARJUL AMIN Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM DY.S.G.I.
26	WP(C)/1827/2025	MRINMOY DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM PP, ASSAM
27	WP(C)/1828/2025	DHRUBAJIT TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM DY.S.G.I.
28	WP(C)/1829/2025	KHAIRUL ISLAM KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR. M ALI H R KHAN MD. ANARUL ISLAM	SC, P AND R.D. SC, P H E
29	WP(C)/1833/2025	SMTI INDRANI BORA LEKHARU Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. R A PRAMANIK MR. H NATH	GA, ASSAM SC, AG SC, FINANCE

ORDER (STAY VACATING)

30	I.A.(Civil)/840/2025 in WP(C)/1061/2025	THE ASSAM STATE WAREHOUSING Versus NABAJYOTI MISHRA	SABNAM AHMED	MR. C BHATTACHARYYA
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	WITH WP(C)/1061/2025	NABAJYOTI MISHRA Versus THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP MR. R SEKHAR (R-1,2,3) MR. B D CHOWDHURY (R-1,2,3) SABNAM AHMED (R-1,2,3)
31	I.A.(Civil)/926/2025 in WP(C)/6478/2022	THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS Versus SRI LAL BABU SAHANI	MR B K SINGH	MR A DASGUPTA
	WITH WP(C)/6478/2022	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
		ORDER (IMPLEADMENT OF PARTY)		
32	I.A.(Civil)/860/2025 in WP(C)/7015/2024	SACHIN CHAUHAN Versus THE UNION OF INDIA AND ORS	MR. P MAZUMDER MR N ALAM	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH WP(C)/7015/2024	SACHIN CHAUHAN Versus THE UNION OF INDIA AND 7 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MRS S BARUAH(C.G.C) DY.S.G.I.
33	I.A.(Civil)/882/2025 in Cont.Cas(C)/216/2024	ARJUN SINGH Versus R P SINGH IFS AND ANR	SIDHARTHA SARMAH	
	WITH Cont.Cas(C)/216/2024	ARJUN SINGH Versus R.P. SINGH AND ANR.	MR S SARMAH MR. J GAUTAM MR S J CHOUDHURY	MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
		ADMISSION		
34	WP(C)/5439/2022 PART-HEARD	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
35	WP(C)/4821/2023 PART-HEARD	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
36	WP(C)/7287/2017	HOAKHO LAM LHOUVUM @ PAONGAM LHOUVUM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE
37	WP(C)/7364/2017	RAMIJUDDIN AHMED Versus THE UNION OF INDIA and 6 ORS.	MR.K R PATGIRI MR.N J KHATANIAR MS.C DAS MRS.C DAS	MR.M Z AHMED(Sr.Adv.)(R-2&5) GA, ASSAM C.G.C. MR.A M DUTTA(R- 2&5) MR.M PHUKAN(R-1) SC, POWER GRID ASSTT.S.G.I.
38	WP(C)/6959/2018	BIMAL MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. P HAZARIKA MR. H S BORAH
39	WP(C)/8653/2019 FIXED	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE

40	WP(C)/5028/2023 FIXED	RAJU SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, P W D SC, DIMA HASAO SC, FINANCE
41	WP(C)/4191/2024 FIXED	AMLANJYOTI BHUYAN Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K N CHOUDHURY MR J DAS MR. R K SARMA	MR. M DUTTA(R-4,5) MS S DEV(R-4,5) D D SARMA (R-4,5) MR. N BARDOLOI(R-4,5) SC, A G V B
42	WP(C)/4972/2024 PART-HEARD	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
	WITH			
43	WP(C)/5517/2024	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
44	WP(C)/184/2025 FIXED	RANADHIR DEB Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
45	WP(C)/595/2025 FIXED	BINATA NARZARY Versus THE STATE OF ASSAM AND 9 ORS	MR H P GUWALA MR. A BORO	SC, AG (A AND E) GA, ASSAM SC, BTC SC, FINANCE
ORDERS				
46	I.A.(Civil)/3952/2024 FIXED in WP(C)/1223/2023 WITH WP(C)/1223/2023	FOOD COPORATION OF INDIA AND 8 ORS Versus BINDESWARI SINGH AND 11 ORS	MR. S K CHAKRABORTY MR A CHAKRABORTY SC, F C I	MR A DASGUPTA MS B DAS
		BINDESWARI SINGH AND 11 ORS Versus FOOD COPORATION OF INDIA AND 8 ORS	MR A DASGUPTA MS B DAS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA SC, F C I
47	Review.Pet./32/2025 WITH WP(C)/1496/2016 (D/O)	THE UNION OF INDIA AND ORS Versus EX CT GD KAMLESH DUBEY	MR H GUPTA	
48	I.A.(Civil)/858/2025 in WP(C)/348/2025	SRI MINTUL SARMA Versus THE STATE OF ASSAM AND 2 ORS	ANAMIKA BORO	GA, ASSAM
49	I.A.(Civil)/866/2025 in WP(C)/5830/2022 WITH WP(C)/5830/2022	SMTI SANMATI CHAUHAN Versus THE STATE OF ASSAM AND ORS	CHAYANIKA SARMA	GA, ASSAM
		SMTI SANMATI CHAUHAN AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR H R A CHOUDHURY(R-8 TO 12) GA, ASSAM SC, AG MR F U BARBHUIYA(R-8 TO 12) J M SULAIMAN (R-8 TO 12) MS S DAS(R-8 TO 12) SC, FINANCE
50	I.A.(Civil)/874/2025 in WP(C)/6849/2024 WITH WP(C)/6849/2024	SRI NANDESHWAR HAZARIKA Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR P J PATAR MR S GAUTAM	SC, HANDLOOM AND TEXTILE SC, FINANCE
		NANDESWAR HAZARIKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, HANDLOOM AND TEXTILE MR P MUNIR SC, FINANCE
51	I.A.(Civil)/877/2025 in WP(C)/3396/2024	SRI KAMAL LAHON Versus THE STATE OF ASSAM AND ANR	MAYUR DAS MR. T KALITA MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM SC, SERICULTURE SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
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11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
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17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/334/2024	DR. DHIRENDRA NATH KALITA Versus ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MRS M BARMAN MS. P K DEVI	SC, AAU
2	WP(C)/2187/2024	KRISNA BARMAN AND 30 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS MS. J GHOSH	SC, P AND R.D. SC, FINANCE
ADMISSION				
3	WP(C)/3637/2017 B/O	SMT. RENUKA THAKURIA Versus THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI MR. R. DHAR,SC, HANDLOOM AND TEXTILE SC, FINANCE
4	WP(C)/1281/2018	MRIGEN KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	GA, ASSAM
5	WP(C)/3675/2018	BHUPEN DEKA AND 9 ORS. Versus THE CENTRAL BANK OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR N J DAS MR. D DEKA MR. N MAHAJAN	
6	WP(C)/4821/2018	SANJAY SINGH GANGOLA Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R- 1 TO 7) ASSTT.S.G.I.
7	WP(C)/4972/2018 B/O	ANANDA TOKBI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM
8	WP(C)/5065/2018	KESHAB CHANDRA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR. U DUTTA MR D KALITA	SC, IRRIGATION
9	WP(C)/8799/2018	ASWINI DAS AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMAH	MD. B ISLAM (R9,R10) MR. A A MONDAL (R9,R10) SC, PERSONNEL DEPT. MD. A SHEIKH (R9,R10) SC, P H E

10	WP(C)/1164/2020	ALPANA LEKHARU Versus THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, AG MR. R DE MR. I CHOUDHURY RAJIB LUSHAN CHUTIA MS P BORA (R-2) SC, ASSAM HOUSING BOARD
11	WP(C)/3799/2020 B/O	BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS.	MR. S N TAMULI MR. M MALAKAR	MRS S BARUAH ASSTT.S.G.I.
12	WP(C)/3952/2021	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
13	WP(C)/2162/2022	EX CT/GD JITU MONI DAS FORCE NO. 075132997 Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
14	WP(C)/3091/2022 B/O	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH SC, FINANCE
15	WP(C)/3157/2022	RABIN CH ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR R M DAS, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD MR. S P CHOUDHURY (R-4) SC, P H E SC, FINANCE DEPTT.
16	WP(C)/3806/2022 FIXED	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
	WITH			
17	WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
18	WP(C)/8200/2022 FIXED	SHANKAR DAS Versus THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.
19	WP(C)/8284/2022	AHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
20	WP(C)/2893/2023 B/O	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) MR D DEKA (R-3) SC, INDUSTRIES AND COMMERCE
21	WP(C)/3494/2023	RIMPEE BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
	WITH			
22	WP(C)/3492/2023	MOUSUMI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A T SARKAR (R-7) SC, HEALTH
23	WP(C)/4659/2023 FIXED	JOGEN BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, IRRIGATION
24	WP(C)/5067/2023 FIXED	NAREN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AFDC

25	WP(C)/393/2024 FIXED	SONESHWARI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR U RONGPI	SC, AG (A AND E) SC, P H E
26	WP(C)/594/2024	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	WITH			
27	WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
	WITH			
28	WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
29	WP(C)/1160/2024 B/O	GIRINDRA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, A.H and V. DEPT. SC, FINANCE DEPTT.
30	WP(C)/1712/2024	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
31	WP(C)/2180/2024 B/O	REBINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOQUE MD. S HUDA MR. KHAIRUL ISLAM MD. ARIF	GA, ASSAM MS A HUSSAIN (R9) H G DAISY (R9) I AMIN (R9) MR N ZAMAN (R9) SC, NHM SC, HEALTH AND F W
32	WP(C)/2294/2024	MOHAN KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR. S CHETRY	GA, ASSAM SC, IRRIGATION
33	WP(C)/2727/2024 B/O	ATUL HAZARIKA AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
34	WP(C)/3656/2024 FIXED	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
35	WP(C)/3974/2024	MOHIMUDDIN SK AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
36	WP(C)/4267/2024 FIXED	SARAT CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR B PRASAD MR P J BORAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
37	WP(C)/4274/2024 FIXED	PRAFULLA BORA, APS (RETD.) AND 39 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/4372/2024 FIXED	TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P BHOWMICK MR J LOTHAN	GA, ASSAM MD K RAHMAN MR. SAIDUL ALOM
	WITH			
	I.A.(Civil)/2896/2024 in WP(C)/4372/2024	JOGAT JIBON DUTTA Versus TILOTTOMA DEORI AND 3 ORS.	MD K RAHMAN MR. SAIDUL ALOM	GA, ASSAM MR. P BHOWMICK
39	WP(C)/4981/2024	KANAI LAL CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, PWD
40	WP(C)/6331/2024	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK, SC, ELEM. EDU

41	WP(C)/6755/2024	SABITRI DEVI @ SABITRI NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
42	WP(C)/6766/2024	KALPANA SAIKIA AND 10 ORS Versus THE STATE OF ASSAM AND ORS	MR. A SANDILYA	SC, HEALTH
43	WP(C)/6798/2024	GIRIJA DUTTA AND 27 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR	GA, ASSAM
44	WP(C)/6806/2024	AMITA DAS AND 33 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W
45	WP(C)/6907/2024	SITHI NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W SC, FINANCE
46	WP(C)/692/2025	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH
ORDERS				
47	WP(C)/6656/2017	MUNMI BARUA Versus THE STATE OF ASSAM and 5 ORS.	MR. G CHOUDHURY MR.K K GOSWAMI MR.S AHMED MS.S KAUSHIK	MR.C BARUAH MR.B CHAKRABORTY(R-5) SC, APSC MR.S HUSSAIN(R-5) MS.P SARMAH(R-5) SC, PERSONNEL DEPT. MS.P HAZARIKA(R-5)
48	WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA MS R MEDHI	MR. S S ROY, GA, ASSAM
WITH				
49	WP(C)/1927/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA	GA, ASSAM
50	WP(C)/1945/2023 WITH LCR - 1(ONE FILE), FIXED	MD. HUSSAIN ALI Versus THE COAL INDIA LIMITED AND 6 ORS	MRS P P BORAH MR. P K DAS MS. W SULTANA	GA, ASSAM MR. A M DUTTA SC, COAL INDIA
51	WP(C)/5240/2023	DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR MR P BHATTACHARJYA	SC, INDUSTRIES AND COMMERCE
WITH				
	I.A.(Civil)/1890/2024 in WP(C)/5240/2023	DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR	SC, INDUSTRIES AND COMMERCE
52	I.A.(Civil)/1443/2024 WITH WP(C)/1209/2019(D/O) in WP(C)/1209/2019	BINA PANI DAS, Versus THE STATE OF ASSAM AND 6 ORS	MR. B K BHAGAWATI	GA, ASSAM SC, AG
53	WP(C)/2467/2024	TRIBHUWAN ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C KEYAL	SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE
54	I.A.(Civil)/3509/2024 in Review.Pet./13329/2024	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR MR A HOSSAIN	MR. N K KALITA (R-5) SC, SEC. EDU.
WITH				
	Review.Pet./13329/2024 (Filing Number)	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA	
HEARING				
55	WP(C)/4150/2023 B/O	SUKMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./98/2025	FIRIJ LAGACHU Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
	WITH I.A.(Crl.)/286/2025 in Crl.A./98/2025	FIROJ LAGACHU Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
2	Crl.A./100/2025	GAUTAM DAS Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
	WITH I.A.(Crl.)/294/2025 in Crl.A./100/2025	GAUTAM DAS Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
3	Crl.A./101/2025	SHIBU SUTRADHAR Versus THE STATE OF ASSAM	MR R RAJKHOWA B KHAKHLARY N NATH MS. K DEKA U SWARGIARY	PP, ASSAM
	WITH I.A.(Crl.)/299/2025 in Crl.A./101/2025	SHIBU SUTRADHAR AND 2 OTHERS Versus THE STATE OF ASSAM	MR R RAJKHOWA B KHAKHLARY N NATH MS. K DEKA U SWARGIARY	GA, ASSAM
ORDERS				
4	I.A.(Crl.)/1058/2023 WITH LCR 4 FILES. P.B-2. in Crl.A./403/2023	HEMEN DAS (TALUKDAR) Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	MR H GUPTA, AMICUS CURIAE(R-2) PP, ASSAM

	WITH CrI.A./403/2023	HEMEN DAS (TALUKDAR) Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	MR H GUPTA, AMICUS CURIAE(R-2) PP, ASSAM
5	I.A.(Civil)/3669/2023 in Mat.App./8618/2023	XXXXXXX Versus XXXXXXX	MR. A K PURKAYASTHA J U AHMED OTOLI KITS MS S.DAS	
	WITH Mat.App./8618/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N K MURRY	
6	CrI.A./2/2024 WITH LCR 3 FILES.	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/12/2024 in CrI.A./2/2024	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
7	CrI.A./68/2024 WITH LCR 5 FILES. P.B-2.	HOREN NAYAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
	WITH I.A.(CrI.)/243/2024 in CrI.A./68/2024	HOREN NAYAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
8	CrI.A./186/2024	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR	MS P BORAH MR. K GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/549/2024 in CrI.A./186/2024	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR	MS P BORAH MR. K GOGOI	PP, ASSAM
9	CrI.A./415/2024 WITH LCR 5 FILES.	LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
	WITH I.A.(CrI.)/1208/2024 in CrI.A./415/2024	LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
10	I.A.(CrI.)/1024/2024 WITH LCR 4 FILES. in CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
	WITH CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN MR D J BORO	PP, ASSAM
11	WITH CrI.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/1188/2023 in CrI.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
12	I.A.(CrI.)/1040/2024 WITH LCR 2 FILES. B/O. in CrI.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	MR B PRASAD, AMICUS CURIAE (R2) PP, ASSAM

	WITH CrI.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	MR B PRASAD, AMICUS CURIAE (R-2) PP, ASSAM
13	CrI.A./3/2025 WITH LCR 4 FILES. B/O.	CHESONG ENGHI @ CHESONG ENGTIAND ANR Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S. RONGPI	PP, ASSAM
14	I.A.(CrI.)/287/2025 in CrI.A./1209/2025	BISHADEEP SINGHA @ BISHWADEEP SINGHA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
	WITH CrI.A./1209/2025 (Filing Number)	BISHADEEP SINGHA ALIAS BISHWADEEP SINGHA Versus THE STATE OF ASSAM	MRS RUKIA BEGUM	
	WITH I.A.(CrI.)/1210/2025 (Filing Number)	BISHADEEP SINGHA ALIAS BISHWADEEP SINGHA Versus THE STATE OF ASSAM	MRS RUKIA BEGUM	
15	I.A.(CrI.)/295/2025 in CrI.A./2456/2025	AJIT HAZARIKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	PP, ASSAM
	WITH CrI.A./2456/2025 (Filing Number)	AJIT HAZARIKA Versus THE STATE OF ASSAM	MR MANASH JYOTI BHARALI	
	WITH I.A.(CrI.)/2457/2025 (Filing Number)	AJIT HAZARIKA Versus THE STATE OF ASSAM	MR MANASH JYOTI BHARALI	
16	I.A.(CrI.)/296/2025 in CrI.A./2597/2025	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
	WITH CrI.A./2597/2025 (Filing Number)	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MD TARIKUL HUSSAIN	
	WITH I.A.(CrI.)/2600/2025 (Filing Number)	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MD TARIKUL HUSSAIN	
17	I.A.(Civil)/415/2025 in Mat.App./9/2025	XXXXXXX Versus XXXXXXX	SUDIPTA DUTTA	
	WITH Mat.App./9/2025	XXXXXX Versus XXXXXX	MR S DUTTA MS J BORAH	
18	I.A.(Civil)/891/2025 in Mat.App./3588/2025	BIBHA RANI DAS RAY Versus RAJESH KUMAR ROY	MR H K SARMA	
	WITH Mat.App./3588/2025 (Filing Number)	BIBHA RANI DAS RAY Versus RAJESH KUMAR ROY	MS. ARPITA MAJUMDER	
19	I.A.(Civil)/917/2025 in Mat.App./3399/2025	RUBY MUNDHRA Versus ROHIT AGARWAL	MRS. R S CHOWDHURY MR. M K DAS O ASSUMI	
	WITH Mat.App./3399/2025 (Filing Number)	RUBY MUNDHRA Versus ROHIT AGARWAL	OLINO ASSUMI	

HEARING

20 [Crl.A./73/2022](#)
WITH LCR 6 FILES. P.B-2.

MUSTT. MIRIJA BEGUM
Versus
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA PP, ASSAM
MR. P P DAS
MR A ATREYA

21 [CRL.A\(J\)/83/2022](#)
[2 Y 10 M 14 D](#) :WITH LCR 4 FILES.
P.B-2.

GOBIN PAIK
Versus
THE STATE OF ASSAM AND ANR.

MRS. S ROY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3691/2021 WP(C) 1688/2020 (D/O), FIXED	INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
2	Cont.Cas(C)/184/2025	ASHOK BHOMICK Versus AKSH DEEP AND 2 ORS.	MR B D DAS MR H K SARMA MR. H R DAS	
3	WP(C)/509/2025	PRADIP KUMAR DAS Versus STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN S A BAKHTIAR	SC, PWD SC, FINANCE DEPTT.
4	WP(C)/621/2025 FIXED	IBHAAN SERVICES LLP Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R BOROOAH R SARMA	GA, ASSAM
5	WP(C)/1156/2025 B/O	DIPOK BISWAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR S AHMED MR. F A AHMED A. KHANAM	SC, P AND R.D. GA, ASSAM SC, ASEC
6	WP(C)/1326/2025 FIXED	M/S G R NIRMOLIA AND CO Versus UNION OF INDIA AND ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
7	WP(C)/1609/2025 FIXED	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/907/2025 in WP(C)/1609/2025	NO 165/166/167/168 PURANAI SOLA GARANGA PHUKRAJ SAMABAI SAMITY LTD. Versus M/S SATGAON JALGUTHA MEEN SAMABAI SAMITY LTD.	MISS. R R KAKATI MR. TANUZ KASHYAP	MR P BHARADWAJ MR. P SARMAH
8	WP(C)/1623/2025 FIXED	JENITA PARBIN BARBHUYA @ LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MS. S. CHANDA	GA, ASSAM SC, NHIDC SC, REVENUE
9	WP(C)/1653/2025 FIXED	PICKLU PAUL Versus UNION OF INDIA AND 2 ORS.	MR N DASGUPTA MR H DAS	DY.S.G.I. SC, CUSTOMS

10	WP(C)/1654/2025 FIXED	ARJEENA SULTANA PARBIN Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR H ROHMAN	GA, ASSAM DY.S.G.I. SC, ECI
11	WP(C)/1699/2025 FIXED	M/S ENLING AND CO. Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
12	WP(C)/1701/2025 FIXED	JURI BHUYAN Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
13	WP(C)/1715/2025 FIXED	ALAKA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM SC, REVENUE
14	WP(C)/1761/2025 FIXED	M/S NARAYANI BUILDERS Versus THE GUWAHATI MUNICIPAL CORPORATION	MR. K N CHOUDHURY MR. N BARUAH	SC, GMC SC, G M D A
15	WP(C)/1788/2025	HABIBAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MONDAL S S AHMED	SC, REVENUE
16	WP(C)/1790/2025	PARAG GOALA Versus THE UNION OF INDIA AND 4 ORS.	MR. B K SEN MR F HAQUE MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI
17	WP(C)/1791/2025 FIXED	SANJIB YADAV Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
18	WP(C)/1792/2025	MD IKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, REVENUE
19	WP(C)/1795/2025	M/S AUDIO PLUS AND ANR Versus THE BANK OF BARODA	MR. D GOGOI MR. I BORTHAKUR	SC, BANK OF BARODA
20	WP(C)/1798/2025	RATUL BORTHAKUR AND 2 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I. SC, NHIDC
21	WP(C)/1830/2025 B/O	KALICHARAN DEKA ALIAS KALICHARAN MAHANTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, PWD
ORDER (IMPLEADMENT OF PARTY)				
22	I.A.(Civil)/482/2025 FIXED in WP(C)/6467/2023 WITH WP(C)/6467/2023	TILESWAR SAIKIA AND ORS Versus PRADYUT HAZARIKA PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MS FARHANA INTAZ MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM SC, CO OP GA, ASSAM MR. M HOSSAIN (R- 8,9,10,11,12)
ADMISSION				
23	WP(C)/7995/2015 FIXED	DIPENDRA ADHIKARI and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. S BANIK MR. P N GOSWAMI MR. P KALITA MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE
24	WP(C)/830/2021 FIXED	SAILEN BORUAH AND 37 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR B CHOUDHURY (R-5 TO 9) SC, PCB SC, REVENUE

25	WP(C)/4507/2022 FIXED	M/S BOHAGI STORE Versus THE STATE OF ASSAM AND 3 ORS	MR. U K DEKA MR P H KONWAR	SC, P AND R.D. GA, ASSAM
26	WP(C)/157/2023 FIXED	RONEN WARISA Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE DEPARTMENT SC, PWD SC, N C HILLS SC, GMC
27	WP(C)/4765/2023	M/S BY THE WAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	GA, ASSAM
28	WP(C)/4975/2023 FIXED	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
29	WP(C)/180/2024	MD RIAS ALI LASKAR AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM MR. A BHATTACHARJEE SC, REVENUE SC, WATER RESOURCE
30	WP(C)/219/2024	MOUSUMI SAIKIA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	GA, ASSAM
31	WP(C)/795/2024	HTN DEVELOPERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MD. A KHAN	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
32	WP(C)/1918/2024	M/S ASSAM AUTO SPARES Versus THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS. R JUGLI	SC, FINANCE AND TAXATION
33	WP(C)/4571/2024 FIXED	FAYJUL HOQUE BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
34	WP(C)/5314/2024	MULCHAND AGARWALA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA MS P SHARMA	GA, ASSAM MS. R CHOUDHURY (R4, R5) MS F N ZAMAN (R4, R5) MD. MEMON AHMED (R4, R5)
35	WP(C)/5880/2024	BABON SAHU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. L N DIHINGIA MR. S SAHU	GA, ASSAM SC, REVENUE
36	WP(C)/5991/2024	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/72/2025 in WP(C)/5991/2024	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
37	WP(C)/6038/2024 FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4)
38	WP(C)/6050/2024	MS ANABOND LTD Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION

39	WP(C)/6154/2024	M/S BHAGYA KALITA Versus UNION OF INDIA AND 6 ORS	MR. P K GOSWAMI R SARMAH MS M KAKOTY MR. R SHARMA MR K J HAZARIKA	SC, CGST MR. S C KEYAL SC, NHAI DY.S.G.I. SC, PWD (NH) SC, FINANCE
40	WP(C)/14/2025 FIXED	PEE GEE (INDIA) LIMITED Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
41	WP(C)/558/2025 FIXED	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM G UDDIN (R5) MR. A UDDIN (R5) P ADHIKARI (R5) DY.S.G.I. SC, NHIDC MR. H. SARMA, (R-3 & R-4), ADDL. SR. GA, ASSAM
42	WP(C)/682/2025 CAVT. NO.005820/25,N B/O	HAFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP MR. M KHAN MR A K DAS MS J AKTAR FOR CAVEATOR
43	WP(C)/1143/2025 FIXED	DIPAK RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS R BEGUM MS. S B CHOUDHURY	GA, ASSAM SC, REVENUE
44	WP(C)/1297/2025 FIXED	MOHIT AGARWAL Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
45	WP(C)/2031/2016	ASHRAB ALI @ ASAR ALI and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ISLAM MR. J ISLAM MR. D N SARMAH	GA, ASSAM(R-1) MR. D PEGU(R-4) MR. R BORPUJARI (GA, REVENUE DEPT.)(R-1 & 2) MR. J KALITA(R-4) SC, REVENUE DEPT.
46	WP(C)/1635/2018	BHUBANESWAR GHOSH AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. C CHAKRAVARTY MR. S BORTHAKUR MS. S KAKOTI	GA, ASSAM MR. N UPADHAYAY (R 4)
47	WP(C)/1716/2018 CAVT. NO.0121/2018	SHANTA PRASAD CHAKRAVARTY AND 3 ORS. Versus THE SECRETARY CUM P F COMMISSIONER, ATPPF AND PF SCHEME AND 8 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. D GOSWAMI MS. R DEKA MR. R DUBEY MR. J PATOWARY MS. A B KAYASTHA MR. A N I HUSSAIN MS. D TALUKDAR	MR. R TALUKDAR (FOR CAVEATOR) MR. R BAISHYA (FOR CAVEATOR) SC, PF
48	WP(C)/1834/2018	M/S SRKM STEEL PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	MR. S C KEYAL, ASGI(R-6) SC, FINANCE DEPTT.
49	I.A.(Civil)/4015/2024 in WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.

WITH
[WP\(C\)/4552/2023](#)

THE AHAN TARANITHOI, HAUNASANG,
APOKPA MARUP
Versus
THE UNION OF INDIA AND 7 ORS

MR. K N CHOUDHURY
MR. I H SAIKIA
MR. B BORAH
MR. K KALITA
MR. M R CHOUDHURY
MR K KASHYAB
MS L HMAR
MR. A R BHUYAN
MR N Z CHOUDHURY
M ALI

SC, ELEM. EDU
GA, ASSAM
MR. B CHAKRAVARTY (R-
1,2)
MR S BORTHAKUR
MR H P NEPAL
DY.S.G.I.
GA, ASSAM

50 [I.A.\(Civil\)/902/2025](#)
B/O
in [WP\(C\)/2286/2024](#)
WITH
[WP\(C\)/2286/2024](#)

NOZMUL ISLAM
Versus
THE STATE OF ASSAM

NOZMUL ISLAM AND ANR
Versus
THE STATE OF ASSAM AND 10 ORS

MR A R BHUYAN
MR N Z CHOUDHURY

GA, ASSAM
MR. N HAQUE(R-
7,8,9,10,11)
MR K UDDIN(R-
7,8,9,10,11)
MR. A K AZAD (R-
7,8,9,10,11)

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./411/2024 B/O	DIPANKAR DAS AND 2 ORS Versus SMT. PRIYANKA DAS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN
MOTION				
2	Tr.P.(Crl.)/8/2025	MUKTI BARMAN AND 2 ORS. Versus CHANDI CHANDRA BARMAN AND 4 ORS.	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	
3	Crl.Rev.P./97/2025	ABDUL BAREK, Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
4	Crl.Rev.P./98/2025	SRI SUKUMAR BARMAN Versus SRI MANOJ KUMAR SARKAR	MR. B J MUKHERJEE MS R SAHA	
ADMISSION				
5	Crl.Pet./111/2021	PHATIK DOLEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K SINHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
6	CRL.A(j)/108/2023 2 Y O M 13 D :	MITHUN BAIDYAKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
	WITH I.A.(Crl.)/918/2023 in CRL.A(j)/108/2023	MITHUN BAIDYAKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
7	Crl.Pet./675/2023	NAYAN MONI SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR M RAHMAN MS A HUSSAIN S AHMED MS. R DEVI	MR. S C BISWAS (r-2) MS. U NANDA (r-2) MS. S. CHANDA (r-2) PP, ASSAM MR. P K SAIKIA (r-2)
8	Crl.Pet./1323/2023 WITH LCR 1 FILE(SCANNED COPY)	NOSHER ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
9	CRL.A(j)/152/2024	BIPUL SONOWAL @ BIHUWA Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR	PP, ASSAM

	WITH I.A.(CrI.)/1209/2024 in CRL.A(J)/152/2024	BIPUL SONOWAL @ BIHUWA Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR	PP, ASSAM
10	Crl.Rev.P./157/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	AYNAL HOQUE Versus SAMIRON NESSA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM
11	Crl.A./306/2024	PROBITRA BORA Versus JITEN SARMAH	MR. I CHOUDHURY M INGTI	
	WITH I.A.(CrI.)/891/2024 in CrI.A./306/2024	PROBITRA BORA Versus JITEN SARMAH	MR. I CHOUDHURY M INGTI	
12	Crl.A./413/2024	DHIREN DAS Versus THE STATE OF ASSAM AND ANR B	MR. B K DAS MS. P DAS	PP, ASSAM
	WITH I.A.(CrI.)/1212/2024 in CrI.A./413/2024	DHIREN DAS Versus THE STATE OF ASSAM AND ANR B	MR. B K DAS	PP, ASSAM
13	Crl.Pet./679/2024 WITH LCR 4 FILES	MD. H M MURTAZA LASKAR Versus EUREKA MULTI DEVELOPER	MR. U N CHATTRY MR. O LASKAR	MR. D K KOTHARI MR. P PRAWAR MR. Y KOTHARI MR. N KOTHARI
14	Crl.Pet./707/2024 WITH LCR 1 FILE(SCANNED COPY)	MUNIN BARMAN @ MOON BARMAN Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
15	Crl.Pet./784/2024 WITH LCR 1 FILE(SCANNED COPY)	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
16	Crl.Pet./1272/2024	SONMONI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	MR. R SEKHAR (R-2) MR. U S BORGHAIN (R-2) MR. R DUTTA (R-2) MR. M DAS (R-2) PP, ASSAM
17	Crl.Pet./1380/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	BHUGESWAR TAID Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR M CHETIA (R-2) PP, ASSAM
18	CRL.A(J)/14/2025	SAJEN SABOR Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/107/2025 in CRL.A(J)/14/2025	SAJEN SABOR Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS	
19	Crl.A./16/2025	HIREN KALITA Versus STATE OF ASSAM AND 3 ORS	MR. C K NATH	PP, ASSAM
20	Crl.Rev.P./50/2025 B/O	SAMUDRA KAKATI Versus THE STATE OF ASSAM	MR. B. KUMAR B DUTTA	PP, ASSAM
21	Crl.Pet./52/2025 FIXED	HARSING KRO Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
22	Crl.A./55/2025	AHINDRA RAJ MOHON Versus STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
23	Crl.A./56/2025	DIPTI BARUAH Versus ARUP JYOTI DAS	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	

24	Crl.A./95/2025	ADHISH KARMAKAR AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/262/2025 in Crl.A./95/2025	ADHISH KARMAKAR AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
25	Crl.A./96/2025	BAPPA DEB Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN	PP, ASSAM
	WITH I.A.(Crl.)/267/2025 in Crl.A./96/2025	BAPPA DEB Versus THE STATE OF ASSAM	MR P BHARDWAJ	PP, ASSAM
26	Crl.Pet./114/2025 FIXED	HUMAN GOGOI Versus THE STATE OF ASSAM ANA ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR B SHARMA (R-2) PP, ASSAM MR. M HASSAN(R-2)
<u>BAIL HEARING</u>				
27	AB/3099/2024	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
28	AB/140/2025	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
29	AB/334/2025	RAHUL ROY Versus THE STATE OF ASSAM	MR. M K DAS C SAIKIA	PP, ASSAM
30	AB/415/2025	SIBU MANDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA	PP, ASSAM
31	AB/428/2025	MD RAIZUDDIN SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
<u>ORDERS</u>				
32	Crl.Pet./825/2023 WITH LCR 4 FILES	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
33	I.A.(Crl.)/862/2023 in Crl.Rev.P./9300/2023	BABLU NATH Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	MR. S DUTTA (R-2) PP, ASSAM
	WITH Crl.Rev.P./9300/2023 (Filing Number)	BABLU NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
34	Crl.Pet./1376/2023 WITH LCR 1 FILE(SCANNED COPY)	GANGADHAR RAY Versus NIMO BALA RAY	MR. A ROSHID MS. T BEGUM	
35	Tr.P.(Crl.)/46/2024	BISWAJIT BANIK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
36	I.A.(Crl.)/190/2024 WITH LCR 8 FILES, P.B.-1, B/O in Crl.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM

	WITH Crl.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS A HUSSAIN DARAK ULLAH MR M RAHMAN S AHMED MS. G BORAH MS. R DEVI	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM
37	Crl.Rev.P./434/2024	MD. ASHRAB ALI Versus MD. DAROG ALI MOLLAH AND ANR	MR G BORDOLOI MS. J BURAGOHAİN MS A MESEN	MR. M HOSSAIN (R-1) MD A WADUD(R-1) MR J HUSSAIN(R-1) S KHAN(R-1)
38	I.A.(Crl.)/702/2024 FIXED in Crl.Rev.P./6779/2024 WITH Crl.Rev.P./6779/2024 (Filing Number)	BABIBUL ISLAM @ BABIDUL ISLAM Versus ALIA KHATUN	MR. A ROSHID MS. T BEGUM	MR. R ALI MR. H A AHMED
39	I.A.(Crl.)/819/2024 WITH LCR 4 FILES, B/O in Crl.A./115/2024 WITH Crl.A./115/2024	BABIBUL ISLAM @ BABIDUL ISLAM Versus ALIA KHATUN SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
40	I.A.(Crl.)/924/2024 in Crl.Rev.P./8597/2024 WITH Crl.Rev.P./8597/2024 (Filing Number) WITH I.A.(Crl.)/8599/2024 (Filing Number)	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR. KUSHAL NATH Versus THE STATE OF ASSAM AND ANR. KUSHAL NATH Versus THE STATE OF ASSAM AND ANR (B) KUSHAL NATH Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN MR J HUSSAIN MR J HUSSAIN	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM PP, ASSAM
41	I.A.(Crl.)/1120/2024 B/O in Crl.Rev.P./10480/2024 WITH Crl.Rev.P./10480/2024 (Filing Number)	CHOU DHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR CHOU DHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR (A)	MD. A HUSSAIN MR. K ALOM MR. T ISLAM MD. A HUSSAIN	PP, ASSAM
42	I.A.(Crl.)/1123/2024 B/O in Crl.Rev.P./9838/2024 WITH Crl.Rev.P./9838/2024 (Filing Number)	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA HRIDOY JYOTI MAHANTA Versus BARNALI DEKA (B)	MR R SENSUA G KAUSHIK R A LAHKAR MR R SENSUA	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MS. P KALITA
43	Crl.Pet./1243/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
44	Crl.Pet./1315/2024	SUBHAM MAZUMDARA Versus THE STATE OF ASSAM AND 2 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
45	I.A.(Crl.)/171/2025 FIXED in Crl.Rev.P./1333/2025	PROJEN DUTTA Versus SMTI DEEPALI BORAH	MR. N N JHA MR. M UDDIN MS M SAHOO	

WITH
[Crl.Rev.P./1333/2025](#)
(Filing Number)

PROJEN DUTTA

MS MADHUSMITA SAHOO

Versus

SMTI DEEPALI BORAH

NARJINA @ NARZINA KHATUN

MR. M U MONDAL
S S AHMED

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

SRI RAJEN RAI

MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR JITENDRA DAS
MS L RONGPIPI

Versus

SRI NAREN CHUTIA

MOJAHIDUR RAHMAN

MR G R A MOTTAQUEE

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

SHASHI RAJKHOWA

MR P KATAKI
MRS R BEGUM
MS. A LALA

Versus

ARPAN JYOTI NEOG

ROMEN BORTHAKUR AND ANR

MS M HAZARIKA
MR D KHAN

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
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7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/128/2024 CAVT. NO.09792024,117800010292/024,	DWIJEN MOHAN DEKA @ DWIJENDRA MOHAN DEKA AND 23 ORS Versus DISPUR BAROWARI PUJA SAMITI AND JYOTI KALA KENDRA AND 3 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	MR. S P ROY(R-1 TO 3) Sahanor Alam JYOTISH DAS (R-1 TO 3) MS. P AGARWALA(R-1 TO 3) MS. V RAI(R-1 TO 3)
2	CRP(IO)/425/2024	LATIKA DAS AND 2 ORS. Versus NAREN CHANDRA DAS AND 8 ORS.	MR. S K BHATTACHARYYA MR H MAURYA	
3	CRP/27/2025 FIXED	MUSSTT NEKJAN BEGUM AND 8 ORS Versus SMTI UTPALA BORA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
4	CRP/30/2025 FIXED	MD ABDUS SUBUR MIAH @ MD SUBUR ALI Versus SMT SWARNA BORTHAKUR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
5	CRP/43/2025	BIJURAJ RAJENDRAN Versus FLORUM SOFT GENERAL TRADING LLC AND ANR	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	
6	CRP/44/2025	SUBARNALATA DAS Versus MAHESWARI INDUSTRIES AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
ADMISSION				
7	WP(C)/5771/2021 PART-HEARD	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
8	WP(C)/5620/2022 PART-HEARD, FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR A CHALIHA MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA

9	WP(C)/7318/2023 PART-HEARD	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
10	WP(C)/2054/2024 PART-HEARD, FIXED	KABINDRA KR BHUYAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
11	CRP(IO)/84/2024 CAVT. NO.01332/024, WITH LCR, FIXED	MD. AKHTAR HUSSAIN AND ANR Versus ON THE DEATH OF ANOWAR HUSSAIN HIS LEGAL HEIRS SHAHJAHANA BEGUM AND ANR	MR P K KALITA MR K TALUKDAR	MR M AHMED MR A. ALI FOR CAVEATOR
12	CRP(IO)/412/2024 B/O	MD IDRISH ALI Versus ABDUL KUDDUS @ KUDDUS ALI	MR. B K DAS MR H P GUWALA H P NEOG	MR. SURAJIT DAS MR. P P DAS
13	FAO/12/2025 FIXED	SMTI MRINALINI CHOUDHURY Versus SMTI URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
	WITH I.A.(Civil)/701/2025 in FAO/12/2025	SMTI MRINALINI CHOUDHURY Versus MRS URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
	WITH I.A.(Civil)/941/2025 in FAO/12/2025	SMTI MRINALINI CHOUDHURY Versus URMIMALA HATIMURIA	MR. S K SINGHA	
14	MACApp./107/2025 CAVT. NO.00352/025,	THE RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus KALPANA BORA	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/908/2025 in MACApp./107/2025	THE RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus KALPANA BORA	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/40/2024 FIXED	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	
	WITH I.A.(Civil)/644/2024 in RSA/40/2024	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH	
16	RSA/12/2025 CAVT. NO.004320/25,N FIXED	SRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR
	WITH I.A.(Civil)/267/2025 in RSA/12/2025	SHRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR
<u>ORDERS</u>				
17	RSA/16/2010 WITH LCR	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	MRG P BHOWMIK
18	RSA/17/2010	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	G P BHOWMIK J PURKAYASTHA

19	RSA/127/2010 WITH LCR	KSHIRESWAR BORAH Versus JOGEN BORAH and ORS	MR.J ALI MS.B M CHETRI MR.M P SHARMA	
20	CRP/181/2015 CAVT. NO. 529/15	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.		MR.M SARMAR-1 MS. D S NEOG (R- 5) MS.I GOHAIN(R-1) MR.R DUBEY(R- 3) MS.A B KAYASTHA(R-3, 4) MS.M SAIKIA(R-3)
	WITH I.A./297/2015 in CRP/181/2015	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.		FOR CAVEATOR
21	RSA/221/2015 WITH LCR, FIXED	ON THE DEATH OF APPELANT NO.1 MOSIR UDDIN AHMED HIS LEGAL HEIRS and ORS Versus MD. MONIRUZZAMAN and 5 ORS	MR G P BHOWMIK MR. S K GHOSH MR.B DEB MR.R HAZARIKA MS F AHMED MR A ALAM	MR. M U MONDAL MR. M U MONDAL MRS. M A OZAH (r-2) MR. D A KAIYUM (R1) MR. M DUTTA MS. N NASRIN MR.M R KHANDAKAR(R-1) MD. I H KHAN MR E HUSSAIN (R1) MR A ALIM SK MDI H KHANR-1
22	CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus ON THE DEATH OF MD. IBRAHIM ALI LASKAR HIS LEGAL HEIRS NAMELY	MR.N DHAR MR. T U LASKAR MR.M MALAKAR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
23	I.A./1739/2016 in RSA/268645/2016	MD. SURUJ ALI Versus MD. OSMAN MULLAH and 10 ORS,	MR.J AHMED MR.S ISLAM MS.S KALITA MR A HAQUE MS.P HUSSAIN	MR.T ISLAM(R- 1&3) MS.B BAISHYA(R- 1&3) MS.F AHMED R- 1and3 MS.I KEITZAR(R- 1&3)
	WITH RSA/268645/2016 (Filing Number)	MD SURUJ ALI Versus MD OSMAN MULLAH and 10 ORS	MR.J AHMED MR.S BORTHAKUR MR. P K BORAH MR.S ISLAM	
24	I.A.(Civil)/3297/2017 in CRP/293232/2017	TARA DEVI Versus CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR. L GOGOI MR.A KHANIKAR MR.B KALITA MRP GOGOI	
	WITH CRP/293232/2017 (Filing Number)	SMTI. TARA DEVI. Versus CHANDRA BAHADUR BISWAKARMA and 2 ORS.	MR.A KHANIKAR MR.B KALITA	
	WITH I.A.(Civil)/3298/2017	TARA DEVI Versus CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR.A KHANIKAR MR.B KALITA MRP GOGOI	
25	I.A.(Civil)/1110/2018 FIXED in RSA/86/2018	HAMELA KHATUN Versus MD. JALKADER	MR. I HUSSAIN MS. N N AHMED MR. M H AHMED MS. S KANUNGOE MR. R ALI MR. A MALEQUE	MR. R J BORDOLOI (R1) MR. R ALI (R1) MS. G P SHAHI (R1) MR. A MALEQUE
	WITH RSA/86/2018	HAMELA KHATUN Versus MD. JALKADER	MR. I HUSSAIN MS. N N AHMED MR. M H AHMED MS. S KANUNGOE MR. R ALI MR. A MALEQUE	MR. R J BORDOLOI (R1) MR. R ALI (R1) MS. G P SHAHI (R1) MR. A MALEQUE

26	CRP(IO)/293/2023	RAMESH CHANDRA DAS Versus LAKHI KANTA SUTRADHAR	MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH
27	RFA/42/2024 CAVT. NO.04632/024, WITH LCR	RASHNA SARMA Versus DHIREN SHARMA AND 2 ORS.	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
28	CRP(IO)/169/2024	ON THE DEATH OF EUSAF ALI @ ESHAB ALI HIS LEGAL HEIR SAHERA KHATUN AND 8 ORS Versus UPEN NATH AND 15 ORS	MR. R P SARMAH MR M R ADHIKARI MR. D DOLEY	MR. S SAHU (r-1 to 6, 9 to 11) S SHAHI (r-1 to 6, 9 to 11)
29	CRP(IO)/454/2024	ON THE DEATH OF SAROJ SARMAH HIS LEGAL HEIR SMTI. GITANJALI DEVI Versus BISHWAJIT SAHA	L K BORAH	MR. D NANDI MS P SARMAH
	WITH I.A.(Civil)/3434/2024 in CRP(IO)/454/2024	ON THE DEATH OF SAROJ SARMAH HIS LEGAL HEIR SMTI. GITANJALI DEVI Versus BISHWAJIT SAHA	L K BORAH	
30	I.A.(Civil)/611/2024 B/O in RSA/175/2018 WITH RSA/175/2018	SRI NIRMAL BORKAKOTI AND 3 ORS Versus SMT RUMI BORKAKOTI AND ANR.	MR SISHIR DUTTA	MR. T J MAHANTA
		SMT RUMI BORKAKOTI Versus SRI NIRMAL BORKAKOTI AND 18 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	MS. N MODI (R1, R2, R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
31	I.A.(Civil)/1718/2024 B/O in MFA/5976/2024 WITH MFA/5976/2024 (Filing Number)	M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	MR SISHIR DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MS K BORAH (R-1) MR S DUTTA (R-1)
		M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS E	MR. S ISLAM	
32	I.A.(Civil)/2003/2024 in MFA/14025/2023 WITH MFA/14025/2023 (Filing Number)	THE UNION OF INDIA Versus M/S PURBANCHAL CEMENT LTD.	MR. K GOGOI	M. KALITA DIVYANSH RATHI
		UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus M S PURBANCHAL CEMENT LTD B	MR. K GOGOI	
33	I.A.(Civil)/241/2023 in MFA/15766/2022 WITH I.A.(Civil)/3774/2024 WITH LCR, FIXED in RSA/230/2024	THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
		SUBHALAKHI BONDED WAREHOUSE PVT LTD Versus RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	WITH RSA/230/2024	SUBHALAKHI BONDED WAREHOUSE PVT LTD Versus RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR D KALITA MS R KOUR
35	I.A.(Civil)/3822/2024 in MACApp./234/2024	PURABI GOGOI AND ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. K K DUTTA DR. U BARUAH MR. A KAKATI MR. DEBANUJ DUTTA	

	WITH MACApp./234/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus PURABI GOGOI AND 3 ORS.	MR T KALITA MR. A KAKATI	DR. U BARUAH (R-1,2,3) RANJU R S BARUAH(R-1,2,3) MR. DEBANUJ DUTTA (R-4)
	WITH I.A.(Civil)/3727/2024 in MACApp./234/2024	PURABI GOGOI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD AND ANR	MR. K K DUTTA DR. U BARUAH MR. DEBANUJ DUTTA	MR T KALITA MR. A KAKATI
	WITH CO/12601/2024 (Filing Number) in MACApp./234/2024	PURABI GOGOI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD AND ANR	DR. U BARUAH	
36	Tr.P.(C)/7/2025 FIXED	SMT MITHU DAS ALIAS MITU DAS BAIDYA Versus SRI MINTU BAIDYA ,	MR. B HALDAR MS S. BASAK	
37	CRP(IO)/75/2025 FIXED	KAMAL KR JAIN Versus SMT. RADHA SARMA	MR D CHOUDHURY MR S DIFUSA	
38	I.A.(Civil)/490/2025 WITH LCR, B/O in RFA/26/2022	CHERRIE KHOUND BINDRA Versus HERITAGE HOME AND REALITY DEVELOPERS PVT LTD		
	WITH RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	MR. S K GOSWAMI (R1, R2) MR. R SHARMA (R1, R2)
	WITH I.A.(Civil)/1991/2022 in RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
39	I.A.(Civil)/602/2025 FIXED in MACApp./2168/2025	SHEKHARAN PHUKAN @ SEKHORAN Versus NATIONAL INSURANCE COMPANY LIMITED AND 5 OTHERS	MR. B HALDAR	
	WITH MACApp./2168/2025 (Filing Number)	SHEKHARAN PHUKAN ALIAS SEKHORAN Versus NATIONAL INSURANCE COMPANY LIMITED	MR. BITU HALDAR	
40	I.A.(Civil)/732/2025 in CRP/1438/2025	BANK OF BARODA, HAILAKANDI BRANCH Versus LAYEK UDDIN LASKAR AND 8 ORS.	MR. B SHARMA MR. H DAS P BHAGAT	
	WITH CRP/1438/2025 (Filing Number)	BANK OF BARODA, HAILAKANDI BRANCH Versus LAYEK UDDIN LASKAR AND 8 ORS.	MR. B SHARMA	
41	I.A.(Civil)/910/2025 in Mat.App./15214/2024	XXXXXXX Versus XXXXXXX	MR G CHAMUAH MR. D GOGOI	
	WITH Mat.App./15214/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR G CHAMUAH	
42	I.A.(Civil)/920/2025 CAVT. NO.022920/25,N in MACApp./1706/2025	RELIANCE GENERAL INSURANCE CO LTD Versus DIPAKHI DAS	MRS L SHARMA MR. K K BHATTA	MR. A R AGARWALA FOR CAVEATOR
	WITH MACApp./1706/2025 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus DIPAKHI DAS	P GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
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17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER NO STEPS

1 [Cont.Cas\(C\)/218/2023](#)

SAJAL DAS

MR B MALAKAR

Versus

MS. MAMATA HOJAI, AES AND ANR

ORDER (IMPLEADMENT OF PARTY)

2 [I.A.\(Civil\)/871/2025](#)
in [Cont.Cas\(C\)/344/2019](#)

ON THE DEATH OF TAYABUR RAHMAN
HIS LEGAL HEIRS UBaidULLAH

MR. A S TAPADER
MD A RAHMAN

SC, SEC. EDU.

Versus

MAMATA HOJAI, AES

WITH

[Cont.Cas\(C\)/344/2019](#)

TAYEBUR RAHMAN

MS C M DEKA
MR. D HUSSAIN
MR. A S TAPADER
MR M AHMED

MR. N SARMA
MS. B DEKA
SC, EDU

Versus

PREETOM SAIKIA AND 2 ORS.

WITH

[I.A.\(Civil\)/870/2025](#)
in [Cont.Cas\(C\)/344/2019](#)

ON THE DEATH OF TAYABUR RAHMAN
HIS LEGAL HEIRS LEGAL HEIRS
UBaidULLAH

MR. A S TAPADER
MD A RAHMAN

SC, SEC. EDU.

Versus

MAMATA HOJAI AND 2 ORS

WITH

[I.A.\(Civil\)/872/2025](#)
in [Cont.Cas\(C\)/344/2019](#)

ON THE DEATH OF TAYABUR RAHMAN
HIS LEGAL HEIRS LEGAL HEIRS
UBaidULLAH

MR. A S TAPADER
MD A RAHMAN

SC, SEC. EDU.

Versus

MAMATA HOJAI AND 2 ORS

ORDERS

3 [Cont.Cas\(C\)/53/2023](#)

ASSAM MADRASSA TEACHERS
ASSOCIATION AND 4 ORS

MR. M A I HUSSAIN
MR. A R BHUYAN
MR N A MAZARBHUIYA

Versus

BIJOYA CHOUDHURY

4 [Cont.Cas\(C\)/109/2023](#)

BANIARAPARA KUMULIAPARA MILON LP
SCHOOL AND 2 ORS.

MR. K R PATGIRI
MS CHITRALEKHA DAS
MS. U HAZARIKA

MR. D SAIKIA
MR. P K BORAH
MR. U SARMA

Versus

BIJAYA CHOUDHURY AND ORS.

5 [Cont.Cas\(C\)/169/2023](#)

DR. PRANITA CHOUDHURY

MR. A K SARMA
MR H J TAMULI
MR D KALITA

MR. P J PHUKAN

Versus

DR. HEMANTA KR. NATH

6	Cont.Cas(C)/250/2023	ZAHURUL ISLAM Versus DHARMA KANTA MILI	MS. A HUSSAIN MR R ISLAM N CHAKRABARTY	
7	Cont.Cas(C)/275/2023	PRATIBHA THAKURIA Versus NARAYAN KONWAR AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANIAR
8	Cont.Cas(C)/362/2023	GOLNUR ALI Versus NARAYAN KONWAR	MR. M KHAN MR A K DAS MS J AKTAR	
9	Cont.Cas(C)/478/2023	HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL AND ANR Versus SHAH NAWAZ CHOUDHARY	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	MR. D SAIKIA MR. U SARMA
10	Cont.Cas(C)/509/2023	DR. NIRAB KUMAR SARMAH Versus BISWARANJAN SAMAL, IAS AND ANR.	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	MR D KALITA (R-1) MR. D NATH (R-1)
11	Cont.Cas(C)/510/2023	THANESWAR DUTTA AND 32 ORS Versus BHOYA CHOUDHURY , IAS AND ANR	MRS. K DEVI MS S A KHALIFA	MR. D SAIKIA (r-2) MR. P K BORAH (r-2)
12	Cont.Cas(C)/528/2023	DHRITISHREE DEVI Versus NARAYAN KONWAR, IAS AND 2 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	
13	Cont.Cas(C)/570/2023	ABU MD SUFIAN Versus NARAYAN KONWAR, IAS	MR. A R BHUYAN MR N A MAZARBHUIYA	
14	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MR. U SARMA
15	Cont.Cas(C)/651/2023	HABIBAR RAHMAN Versus SMTI. SURANJANA SENAPATI, ACS	MRS R BEGUM MISS. M DAS MR R A AHMED MR M AHMED MR A ALAM	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. U SARMA (r-1)
16	Cont.Cas(C)/652/2023	TANUSHYAM KURMI Versus SMTI. SURANJANA SENAPATI, ACS	MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	
17	Cont.Cas(C)/653/2023	MUSAB ALI AHMED Versus SMTI. SURANJANA SENAPATI, ACS	MRS R BEGUM MISS. M DAS MR R A AHMED MR M AHMED MR A ALAM	MR. D SAIKIA MR B KAUSHIK
18	Cont.Cas(C)/733/2023	RUPALI NARAH Versus SURANJANA SENAPATI	MR. B K DAS MR S SARMAH	
19	Cont.Cas(C)/271/2024 B/O	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS Versus MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR. D SAIKIA (R-1) MR. M A SHEIKH (R-5) MR S M T CHISTIE(R-1,2) MR. U SARMA(R-1) MS F INTAZ (R-5) MR. W A SHEIKH (R-5)
20	Cont.Cas(C)/544/2024	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	MR P N SARMA (R-2) MR. P N SHARMA MR. D NATH (R-1) O ASSUMI(R-1)
21	Cont.Cas(C)/664/2024	ABDUL MANNAF Versus SMT. SURANJANA SENAPATI AND ANR	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./999/2025	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
3	Bail Appln./3558/2024 WITH CASE RECORD(SCANNED COPY)	AZIZUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
4	Bail Appln./3769/2024 WITH CASE RECORD(SCANNED COPY)	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB
5	Bail Appln./3835/2024 WITH CASE RECORD(SCANNED COPY)	FAIJUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./3960/2024	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
7	Bail Appln./221/2025 WITH CASE RECORD(SCANNED COPY)	LIYAKAT ALI@ RIYAKAT ALI LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
8	Bail Appln./224/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI SRIMANTA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A K AZAD H ALAM	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
9	Bail Appln./333/2025 WITH CASE RECORD(SCANNED COPY)	SOFINA BEGUM Versus THE STATE OF ASSAM	MR F Z MAZUMDER H G DAISY MR N ZAMAN MR. H RAHMAN	PP, ASSAM
10	Bail Appln./740/2025 WITH CASE RECORD(SCANNED COPY)	RIYAJUL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
11	Bail Appln./757/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BULEN BORGHAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM

BAIL HEARING

- 12 [AB/1661/2024](#) NOOR MOHAMMAD @ NOOR MR. S U AHMED PP, ASSAM
MOHAMMAD ALI MR A HAWARI
Versus
THE STATE OF ASSAM AND ANR.
- 13 [AB/307/2025](#) SRI ALIM UDDIN MR N PATIRI MR H A AHMED (R-2)
FIXED MS B LASKAR MS P DAS, Amicus
Versus Curiae(R-2)
THE STATE OF ASSAM PP, ASSAM

ORDERS

- 14 [I.A.\(CrI.\)/1266/2024](#) JITEN DEKA MR. M MORE PP, ASSAM
BA 3126/2024(D/O)
in Bail Appln./3030/2024
Versus
CENTRAL BUREAU OF INVESTIGATION
WITH
[Bail Appln./3030/2024](#) JITEN DEKA MR. D DAS SR. ADV PP, ASSAM
Versus MR. M MORE SC, CBI
THE STATE OF ASSAM MR. A BORPUZARI
MR. P K SHARMA

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
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[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH- IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4038/2016 WITH WP(C)/648/2016 (D/O), WP(C)/2612/2016 (D/O)	MRINAL JYOTI DAS and ANR. Versus STRUCK OFF VIDE ORDER DATED 22.05.2019	MRB KAUSHIK MR.G BORDOLOI	MR.A DAS(R- 2-4) MR.J DAS(R- 2-4) MR.S DUTTA(R- 2-4) SC, POWER GRID
2	WP(C)/5037/2018	LALITA SHARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. R BORPUJARI (R7) MRS DIPANJALI BORPUJARI (R7)
3	WP(C)/1334/2020	JNYANA RANJAN BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B PATHAK MR. R THADANI	GA, ASSAM SC, REVENUE
4	WP(C)/3575/2020 FIXED	ANURAG PODDAR Versus THE UNIVERSITY GRANTS COMMISSION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	MR. G K MEDHI(R-3) MR. B BORAH (R-3) SC, U G C
5	WP(C)/24/2023	BARAK ISPAT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
6	WP(C)/25/2023	M/S BARAK ALLOY Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
7	WP(C)/321/2023	M/S. M. M. FUEL CENTRE Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. A K GUPTA MR. P BORDOLOI	MR. S S ROY DY.S.G.I. SC, I O C
8	WP(C)/347/2023	M/S SANJIV SUN MOTOR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R S MISHRA MR. A BORUA	SC, FINANCE AND TAXATION
9	WITH WP(C)/281/2023	M/S SANJIV SUN MOTOR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R S MISHRA MR. A BORUA	SC, FINANCE AND TAXATION

10	WP(C)/598/2023	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE
	WITH I.A.(Civil)/2127/2023 in WP(C)/598/2023	THE KHARUPETIA MUNICIPAL BOARD AND ANR. Versus MOHIBUR RAHMAN AND 4 ORS.	MR A SARMA	GA, ASSAM MS N SULTANA SC, REVENUE
11	WP(C)/634/2023	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
12	WP(C)/766/2023	RUNU DAS Versus THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. K K PARASAR DY.S.G.I.
13	WP(C)/886/2023	PRANAB KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
14	WP(C)/915/2023 FIXED	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9- R11) MR. H BURAGOHAIN (R9- R11) SC, TRANSPORT SC, I O C SC, OIL
15	WP(C)/1372/2023	PREMLAL BORO AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY	MR B D DAS (R-5, R-6 & R- 7) GA, ASSAM MR. S C BISWAS (R-5, R-6 & R-7) MR. JYOTIRMOY ROY (r-2) MR. S SARMA (r-2) MR. R HAZARIKA (r-2) MRS. A BORAH (R-5, R-6 & R-7) MS R DEVI (R-5, R-6 & R-7) MR. C CHAKRAVARTY (r-2) MR. P S BISWAS (R-5, R-6 & R-7) MR D DAS (r-2) MS E NATH (r-2) DY.S.G.I.
16	WP(C)/2036/2023	PANKAJ KUMAR BHAGAWATI AND ANR. Versus THE STATE OF ASSAM AND 13 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI MR N PATIRI MR K J HAZARIKA	GA, ASSAM MR. A BHATTACHARJEE (R- 1, R-2 & R-3) MR. S BORA (R-7 & R-8) MR. A GANGULY (R-14) MS. N M DEKA (R-13) MR. N GOSWAMI (R-4, R-5, R-6, R-9 TO R-12) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A SC, GMC SC, PNB
17	WP(C)/2166/2023	MD. HERAJ ALI Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR B PATHAK MR. D K SHARMA	MR S DUTTA MR. S DUTTA MR S DUTTA

18	WP(C)/2520/2023	BHAGWATI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. M K DEURI MR. D GOGOI	GA, ASSAM SC, REVENUE SC, GMC
19	WP(C)/3201/2023	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 3 ORS	MR J C GOGOI	GA, ASSAM SC, REVENUE
20	WP(C)/3814/2023 CAVT. NO.05112/023, WITH CAVT. 511/2023	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM MR. S S ROY DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/2266/2023 in WP(C)/3814/2023	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM DY.S.G.I. SC, BPCL
21	WP(C)/3890/2023	ANAMUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
22	WP(C)/3955/2023	MAYNUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUHDURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r-5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA
	WITH I.A.(Civil)/3164/2023 in WP(C)/3955/2023	MATIAR RAHMAN Versus MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
23	WP(C)/4091/2023	DILIP KUMAR THAKURIA Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
24	WP(C)/4609/2023	SUBHAM DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR A SHARMA MR I AHMED	GA, ASSAM SC, TAXES SC, K A A C
25	WP(C)/4900/2023	SRI RITURAJ BRAHMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST MR H GUPTA DY.S.G.I.
26	WP(C)/5269/2023	PRIYANKA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (R3) MR. D J DAS (R-1) DY.S.G.I.
	WITH WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
28	WP(C)/5777/2023	INDIRA RONGPHARPI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, REVENUE SC, K A A C
29	WP(C)/6141/2023	DILIP SAHU AND 2 ORS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MS. P CHAKRABORTY MS. A DAS	SC, K A A C
30	WP(C)/6165/2023	IBRAHIM ALI AKAND @ MOULANA IBRAHIM ALI AKAND AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM

31	WP(C)/6635/2023	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
32	WP(C)/6925/2023	DIBYA SAIKIA AND 73 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MR. D CHUTIA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
33	WP(C)/7057/2023	RAJENA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
34	WP(C)/7435/2023	MD ALTAB HUSSAIN @ MD ALTAB HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BARUAH (R-2 TO R-4) MS. M DAS (R-5) MR. A BHATTACHARYYA (R-1) SC, REVENUE JR. GA, ASSAM SC, PWD
35	WP(C)/7439/2023 CAVT. NO.13012/023,	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR. S HAZARIKA (R-8,9) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)
36	WP(C)/64/2024	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM MRS S BARUAH(CGC) SC, HOUSING AND URBAN AFFAIRS
37	WP(C)/6435/2024 B/O	KAMALA BEGUM Versus RESERVE BANK OF INDIA AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAİN MS A MESEN A BOTSULUM	MR. P HAZARIKA (R1) MD. S M RAHMAN (R-2,3) MR. H S BORAH (R1)
38	WP(C)/579/2025	RAM CHANDRA SARKAR Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANOTHER	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR J ISLAM MR M R ISLAM
39	WP(C)/1035/2025 FIXED	SANTOSH SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
40	WP(C)/1110/2025 FIXED	NARENDRA BORAH Versus THE STATE OF ASSAM	MR. P TALUKDAR	SC, P H E
<u>BAIL HEARING (BA)</u>				
41	Bail Appln./3884/2024	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/1038/2024	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR. N J DUTTA MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM

ORDERS

43	Cont.Cas(C)/577/2014 IN WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
44	WP(C)/1288/2022	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
	WITH Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
46	Cont.Cas(C)/323/2024	MRINAL DAS Versus JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	MR S DUTTA (R-1,2 & 3) MR. K KONWAR (R1) MS. N BORAH (R1) MR S DUTTA (R1)
47	Cont.Cas(C)/419/2024	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. I BORTHAKUR
48	Cont.Cas(C)/581/2024	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MR. D SAIKIA (R-1) MS. P R MAHANTA(R-1) MR. R BORPUJARI(R-1) MS G HAZARIKA
49	WP(C)/1597/2024 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
50	I.A.(Civil)/163/2025 in WP(C)/4764/2017	SRI DIPANKAR SAHA Versus THE STATE OF ASSAM AND ORS	MS P DEB MS.P DEB MS.N DEB	GA, ASSAM SC, G M D A SC, GMC
	WITH WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.N DEB MS.P DEB	MS.M HAZARIKA MR.S BORA MR.G RAHUL(R- 5-9) MS.J DAS(R- 5-9) SC, GMC MR. D GUPTA (R- 5 to 9) MR.D M NATH(R- 5-9) SC, G M D A
	WITH I.A.(Civil)/3594/2017 in WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.P DEB MS.N DEB	SC, G M D A SC, GMC
51	I.A.(Civil)/164/2025 in WP(C)/4574/2021	SRI DIPANKAR SAHA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY,	MS.N DEB MS.P DEB	GA, ASSAM SC, GMC SC, G M D A
	WITH WP(C)/4574/2021	KALPANA SAHA @KALPANA RANI SAHA Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	GA, ASSAM MR. K GOGOI (R NO.2) SC, REVENUE MR. R BARPUJARI (SC,REVENUE)

52	I.A.(Civil)/223/2025 in WP(C)/9296/2019	SAMEER KUMAR ROY AND ANR Versus M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ORS	MR. B D DEKA	MR G N SAHEWALLA
	WITH WP(C)/9296/2019	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	GA, ASSAM
53	I.A.(Civil)/741/2025 in WP(C)/3998/2024	SINGSON SERVICE STATION Versus THE UNION OF INDIA	MR. K N CHOUDHURY MS. S CHAKRAVARTY	DY.S.G.I.
	WITH WP(C)/3998/2024	M/S SINGSON SERVICE STATION AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY T RAMCHIARY	MR. S S ROY(R-2,3) MR. S BORTHAKUR(R-2,3) MS TOSHISENLA (R-4) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./672/2025 WITH OFFICE NOTE, FIXED	BISHNURAM BODO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
2	Bail Appln./997/2025	PIKLU DEB Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
MOTION				
3	W.P.(CrI.)/10/2025	YEAKUB ALI SHEIKH Versus THE STATE OF ASSAM AND ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
4	AB/131/2025	SRI INDRESWAR BORA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
5	AB/289/2025	CHIRANJEEB BORUAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
6	AB/394/2025	RAKESH BORDOLOI Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
7	AB/572/2025 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
8	AB/639/2025 FIXED	SRI RAJIB DAS Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
9	AB/736/2025 FIXED	SANTANU SARMAH AND ANR Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
10	WITH AB/638/2025	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MS F BEGUM MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
11	AB/767/2025 B/O	PURNIMA KARMAKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL MS. F BEGUM	PP, ASSAM

12	AB/769/2025	NARJIMA BEGUM @ NARJUMA BEGUM Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./3015/2024 WITH CASE RECORD(SCANNED COPY)	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
14	Bail Appln./3913/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRASANTA SAIKIA Versus THE ASSAM AND ANR	MR. R CHETRI MR N MILI	MR SARFRAZ NAWAZ (AMICUS CURIAE, R2) PP, ASSAM
15	Bail Appln./110/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JIAUL HOQUE @ JIYAU HAQUE Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
16	Bail Appln./116/2025 WITH CASE RECORD(SCANNED COPY), FIXED	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
17	Bail Appln./160/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SRI SANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
18	Bail Appln./595/2025 AB 121/2024(D/O), AB 120/2024(D/O), FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	PP, ASSAM
BAIL HEARING				
19	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
20	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
21	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
22	AB/2733/2024 FIXED	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
23	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
24	AB/2982/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
25	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM
26	AB/3305/2024 FIXED	SIRAJUL HOQUE @ CHIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
27	AB/3417/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RIAJAT ALI ALIAS RIAZOT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
28	AB/3441/2024	DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH	PP, ASSAM

29	AB/3442/2024 FIXED	MD ABDULLAH HUSSAIN @ BIKI BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
30	AB/67/2025 FIXED	SIDDIQUE ALI AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
31	AB/253/2025 FIXED	MD HURMUZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
32	AB/269/2025	RAJAT MONDAL Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
33	AB/278/2025	KAMAL DEKA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MOTIUR RAHMAN (FOR INFORMANT) MR. M RAHMAN (FOR INFORMANT) MR. A S TAPADER (INFORMANT) PP, ASSAM
34	AB/433/2025 FIXED	BHUPEN BARMAN Versus THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
35	AB/463/2025 FIXED	NURUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
36	AB/546/2025	PUSPA MANDAL Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
37	AB/551/2025 FIXED	SURUT ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM
38	AB/580/2025 B/O	NIPEN SARKAR Versus THE STATE OF ASSAM	MR. T N DAS MR. S A HUSSAIN MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
39	AB/607/2025 FIXED	ESHAB ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
40	AB/637/2025 FIXED	SALAM ALI @ ABDUL SAMAD SK Versus THE STATE OF ASSAM	MR J I MONDAL	PP, ASSAM
41	AB/644/2025 WITH OFFICE NOTE, FIXED	HIKMAT ALI Versus THE STATE OF ASSAM	MR. J AHMED MR N ZAMAN	PP, ASSAM
ORDERS				
42	W.P.(CrI.)/44/2023	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR P P MEDHI MR M J DEURI MR G BARGAYARY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./290/2025	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
2	Bail Appln./846/2025 WITH OFFICE NOTE, B/O	AMINUR HUSSAIN Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
3	Bail Appln./862/2025 FIXED	MD KAMRAN ALI Versus THE UNION OF INDIA AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM SC, CUSTOMS
4	Bail Appln./980/2025 B/O	MD ARIHANT ALI Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
5	Bail Appln./998/2025	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
6	Bail Appln./1003/2025 B/O	ASHAD ULLAH @ BIPUL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
7	AB/673/2025 FIXED	RASUL HOQUE @ RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./3380/2024 WITH CASE RECORD(SCANNED COPY)	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
9	Bail Appln./3429/2024 WITH CASE RECORD(SCANNED COPY)	AKASH YADAV @ AKASH KUMAR Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
10	Bail Appln./3529/2024 WITH CASE RECORD(SCANNED COPY)	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM

11	Bail Appln./3635/2024 FIXED	BHASKAR KALITA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
12	Bail Appln./235/2025 WITH CASE RECORD(SCANNED COPY)	SANOJ KUMAR RAY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
13	Bail Appln./299/2025 WITH CASE RECORD(SCANNED COPY)	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./304/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRANAB BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D KALITA MS R KOUR	PP, ASSAM
15	Bail Appln./360/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOHD. FARUK Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
16	Bail Appln./376/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MOHI UDDIN AHMED @ MD MAHI UDDIN AHMED @ MOIN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
17	Bail Appln./475/2025 FIXED	MD ABDUL KARIM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	Bail Appln./480/2025 WITH CASE RECORD(SCANNED COPY), B/O	MD ELIYAS KHAN, Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
19	Bail Appln./653/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PHANIDHAR SAIKIA @ NALIA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA LEGAL AID COUNSEL	PP, ASSAM
20	Bail Appln./664/2025 FIXED	ANARUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR N ZAMAN	PP, ASSAM
	WITH			
21	Bail Appln./854/2025	BOLAYAT HUSSAIN @ SADDAM Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
22	Bail Appln./817/2025 FIXED	SABIRON BEGUM Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
23	Bail Appln./831/2025 FIXED	AJAY GOYARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
24	Bail Appln./834/2025 WITH OFFICE NOTE, FIXED	SIMANTA KALITA @ JAAN Versus THE STATE OF ASSAM AND ANR	MR. T HUSSAIN MR. J ALI	PP, ASSAM
25	Bail Appln./871/2025 FIXED	BIRENDAR DHADHA Versus THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
26	Bail Appln./876/2025 FIXED	JAHAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH			
27	AB/417/2025	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
	WITH			
28	AB/418/2025	MAJAR ALI Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
	WITH			
29	AB/419/2025	MABJAL HOQUE Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
	WITH			
30	AB/652/2025	AINAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM

31	WITH Bail Appln./840/2025	ABDUL JALIL Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
BAIL HEARING				
32	AB/2777/2024 FIXED, WITH LCR (SCANNED COPY)	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
33	AB/2927/2024	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
34	WITH AB/3033/2024	NURUL ISLAM Versus THE STATE OF ASSAM	MR. R P SARMAH MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
35	AB/3393/2024 FIXED	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
36	AB/3402/2024	KAMALA KANTA BARMAN Versus THE STATE OF ASSAM	MR G CHAMUAH	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) MS A BORAH(INFORMANT) PP, ASSAM
37	AB/3438/2024	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
38	AB/64/2025	BHAKTA PRASAD ADHIKARI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
39	AB/150/2025 FIXED	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
40	AB/191/2025 FIXED	YUSUF ALI @ ESUB ALI Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/209/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RUMA CHAKRABARTY Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
42	AB/226/2025	ATUL MIRDHA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS N DEKA MR SAURADEEP DEY	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
43	AB/412/2025 FIXED	DWIPEN ATHPARIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/423/2025 FIXED	JAIFUL ALI Versus STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
45	AB/459/2025 FIXED	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR S ISLAM MR B ISLAM	PP, ASSAM
46	AB/541/2025 FIXED	ABDUL KUDDUS MOLLAH AND 10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
47	AB/547/2025 FIXED	INDESWAR BORA Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
48	AB/613/2025 WITH OFFICE NOTE, FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM

ORDERS

49	W.P.(CrI.)/33/2022 WITH LCR	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
50	W.P.(CrI.)/37/2022	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R K D CHOUDHURY MR. A BHATTACHARYA MS. K MALAKAR MS. L DEVI MR. S BIKASH MR. A BHATTACHARJEE MS P BORA MS P DUTTA	MR D KALITA (R-4) GA, ASSAM MR. S C BISWAS (R-8) MR P KATAKI (R-8) MR. S BORTHAKUR (R-4) MS. S KAKATI (R-4) MS. U NANDA (R-8) MS A BORAH SC, CBI
51	W.P.(CrI.)/18/2023	SHARMISTHA BARUAH Versus ATUL AUTO LIMITED	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
52	W.P.(CrI.)/3/2024	M/S ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED AND ANR Versus THE STATE OF GUJRAT	MR. S N TAMULI MS P DEKA	GA, ASSAM MRS S BARUAH(R-3) MR. A CHAMUAH (R-3) MR. A LAHKAR(R-3)
53	W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1983/2024 in W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1985/2024 in W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
55	W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1986/2024 in W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025

12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/633/2021	RINA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	SC, ELEM. EDU GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
ADMISSION				
2	WP(C)/594/2023 PART-HEARD	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
3	WITH WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
4	WP(C)/3828/2018 WITH WP(C)/2054/2017 (D/O), WP(C)/449/2017 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-52-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE

	<p>WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018</p>	<p>KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.</p>	<p>MR. M HASAN MR. M AHMED</p>	<p>SC, REVENUE</p>
	<p>WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018</p>	<p>ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS</p>	<p>MR. S K DAS MR R KARIM</p>	<p>GA, ASSAM MR A R BHUYAN SC, REVENUE</p>
5	<p>WITH WP(C)/4790/2018</p>	<p>PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR. S K DAS MR R KARIM</p>	<p>GA, ASSAM SC, REVENUE</p>
6	<p>WITH WP(C)/5003/2018</p>	<p>SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK</p>	<p>GA, ASSAM SC, REVENUE</p>
7	<p>WITH WP(C)/5570/2018</p>	<p>HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR. A MANNAF MD A S ALI</p>	<p>GA, ASSAM</p>
8	<p>WITH WP(C)/5653/2018</p>	<p>SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.</p>	<p>MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED</p>	<p>GA, ASSAM MR. R BORPUJARI SC, REVENUE</p>
9	<p>WITH WP(C)/6456/2018</p>	<p>PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. L R MAZUMDER MR. A Z AHMED</p>	<p>GA, ASSAM SC, REVENUE</p>
10	<p>WITH WP(C)/7999/2018</p>	<p>AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.</p>	<p>MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK</p>	<p>GA, ASSAM SC, REVENUE</p>
11	<p>WITH WP(C)/8844/2018</p>	<p>GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.</p>	<p>MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA</p>	<p>GA, ASSAM MR. J HANDIQUE SC, REVENUE</p>
12	<p>WITH WP(C)/2521/2019</p>	<p>CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. S K DAS MR R KARIM</p>	<p>MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC</p>
13	<p>WITH WP(C)/6178/2019 CAVT. NO. 0728/2019</p>	<p>SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI</p>	<p>GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR</p>
14	<p>WITH WP(C)/8394/2019</p>	<p>ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.</p>	<p>MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM</p>	<p>MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR</p>
15	<p>WP(C)/541/2021</p>	<p>MD. ABUL KALAM Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM</p>	<p>MR. M U MONDAL (R-6) MS. N NASRIN MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) MD. I H KHAN (R-6) SC, SEC. EDU. SC, FINANCE</p>
16	<p>WP(C)/1746/2021</p>	<p>KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS</p>	<p>MR. K BORUAH MR. M ALOM</p>	<p>MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA</p>

17	WP(C)/6011/2021	MINARA BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. T A RAHMAN MR. K M HASSAN	GA, ASSAM SC, AG MR. A R SIKDAR (R-7) MD A ALI (R-7) MR. S I TALUKDAR M M ZAMAN (R-7) SC, FINANCE
18	WP(C)/6550/2021 B/O	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
19	WP(C)/2519/2022	SUNIL CHANDRA MALO AND 103 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
20	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
21	WP(C)/5199/2022 FIXED	ANAND KUMAR SIYOTA Versus THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM MR. A PHUKAN (R-1) SC, FINANCE
22	WP(C)/6336/2022	IQBAL BAHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU SC, FINANCE
23	WP(C)/8097/2022	BIMAL CHANDRA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. T.C CHUTIA, SC, SEBA SC, FINANCE
24	WITH WP(C)/3545/2020	BIMAL CHANDRA MEDHI Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. M K CHOUDHURY MR. A BARKATAKI MR. R M DEKA MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
25	WP(C)/8385/2022	MAHESWAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR F HAQUE MR. S K M ALOMGIR	MR J C BORAH (R-5) MR G BOKALIAL, G.A ASSAM R-3, MR. M A I HUSSAIN (R-6) SC, SEC. EDU.
26	WP(C)/8437/2022	SYED SHAH KAMAL SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
27	WP(C)/1053/2023	LITON MITRA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI M.A. BEGUM	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC
28	WP(C)/1861/2023 FIXED	ELIAS ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
29	WITH WP(C)/3742/2022	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
30	WITH WP(C)/8433/2022	MANJU KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
31	WP(C)/3920/2023	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC

	WITH I.A.(Civil)/605/2024 in WP(C)/3920/2023	PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC GA, ASSAM SC, FINANCE SC. REVENUE
32	WP(C)/4324/2023	DIPEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MD H R AHMED MR S ISLAM	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIAR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
33	WP(C)/4355/2023	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. T DEURI MR. M MAHANTA MR. S CHOWDHURY MR. M P SARMA MS A DAS MS. L WANGSA	MR. T DEURI(R-9) MR. M MAHANTA (R-9) MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) MS A DAS(R-9) MS. L WANGSA(R-9) SC, SEC. EDU. SC, BTC SC, G U
34	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MR. N J GOGOI(R-5) MS A DAS(R-8) MS. S DEB (R-5) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
35	WITH WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MR. N J GOGOI(R-5) MS A DAS(R-8) MS. S DEB (R-5) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
36	WP(C)/4362/2023	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR J ISLAM MR M R ISLAM	GA, ASSAM
37	WP(C)/4902/2023	KRISHNA CHHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	GA, ASSAM SC, APSC
38	WP(C)/4923/2023	GAUTAM BEZBARUAH Versus THE STATE OF ASSAM 3 ORS	MS P DASGUPTA MR S PAUL	SC, PWD ROAD GA, ASSAM
39	WP(C)/4962/2023	JAGADISH CHANDRA MEDHI Versus THE UNION OF INDIA AND 5 ORS	MR R S CHAUHAN	MR. K K PARASAR DY.S.G.I.
40	WP(C)/4973/2023	GAJEN MOCHAHARY AND 17 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	GA, ASSAM SC, BTC SC, REVENUE
41	WP(C)/4979/2023	GOBINDA NARAH Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS	MS. D SONOWAL MS A DAS	GA, ASSAM SC, WPT AND BC SC, APTDC SC, FINANCE
42	WP(C)/5780/2023	KHUDIRAM KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	GA, ASSAM SC, GAD SC, FINANCE
43	WP(C)/7370/2023 B/O	ON THE DEATH OF MD KADDUS ALI HIS SON NAMEDLY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE

44	WITH WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
45	WP(C)/415/2024 B/O	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
46	WP(C)/3259/2024 FIXED	DR. JAYA THAKUR AND 9 ORS Versus THE UNION OF INDIA AND 14 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY(R-10,11,12,13,14,15) MR. R M DEKA(R-10,11,12,13,14,15) MR. K GOGOI(R-1,2) MS N MAHANTA(R-10,11,12,13,14,15) DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/951/2025 in WP(C)/3259/2024	DR MRS JAYA THAKUR AND ORS Versus THE UNION OF INDIA AND ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. K N CHOUDHURY MR. R M DEKA(R-10,11,12,13,14,15) MS N MAHANTA(R-10,11,12,13,14,15) SC, HEALTH
47	WP(C)/3473/2024 FIXED	SATISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
48	WP(C)/3957/2024 B/O	KIRAN KUMAR SARMAH AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
49	WP(C)/4178/2024	ASRAF ALI LASKAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
50	WP(C)/4400/2024 B/O	SIRESH CHANDRA GHOSH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
51	WP(C)/4916/2024	BIJU KUMAR LAHORY AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	GA, ASSAM
52	WP(C)/5287/2024 FIXED	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
53	WP(C)/5828/2024	MASHARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, FOREST
54	WP(C)/694/2025 FIXED	JUGAL BARUAH Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
55	WITH WP(C)/7626/2017	ALL ASSAM WATER RESOURCES CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 8 ORS.	MR.D K DAS MR.S DIHINGIA MR.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1,4,7&8) MR.B GOGOI(SC, FINANCE DEPT. (R - 5)) SC, WATER RESOURCER - 2 TO 4 ASSTT.S.G.I. MS.D NATH(R-6) SC ASTDC SR. CGC
56	WITH WP(C)/8184/2022	SANJIB KR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
57	WITH WP(C)/28/2023	M/S ASSAM WIRE ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE

58	WITH WP(C)/62/2023	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
59	WITH WP(C)/109/2023	JUGAL PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
60	WITH WP(C)/515/2023	RAFUL AMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
61	WITH WP(C)/985/2023	SAMSUDDIN AHMEED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. D K JAIN MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
62	WITH WP(C)/1872/2023	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
63	WITH WP(C)/1912/2023	ASHADUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
64	WITH WP(C)/1953/2023	SURUJ ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
65	WITH WP(C)/3840/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
66	WITH WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
67	WITH WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MRS. A GAYAN (C.G.C.) SC, WATER RESOURCE SC, FINANCE
68	WITH WP(C)/688/2024	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	MRS. A GAYAN (C.G.C.) SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
69	WITH WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	MRS. A GAYAN (C.G.C.) SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
70	WITH WP(C)/4603/2024	RUDRAM SAIKIA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
71	WITH WP(C)/4611/2024	DEBEN RAJKHOWA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
72	WITH WP(C)/6015/2024	M/S ROYAL CONSTRUCTION Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.
73	WITH WP(C)/6017/2024	TAPAN KUMAR SARMA @ TAPAN SARMAH Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.

74	WITH WP(C)/6303/2024	FARUKAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM SC, AG DY.S.G.I. SC, WATER RESOURCE
75	WITH WP(C)/240/2025	RAJIB DUTTA Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
76	WITH WP(C)/243/2025	NIPEN DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
77	WITH WP(C)/264/2025	SUMESWAR DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
78	WITH WP(C)/266/2025	ROBIN DAS Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
79	WITH WP(C)/313/2025	MUJAHIDUL ISLAM @ MUZAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
80	WITH WP(C)/315/2025	ABDUL BASER @ ABUL BASER Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
81	WITH WP(C)/438/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	SC. WATER RESOURCE DEPTT.
82	WITH WP(C)/567/2025	MRIDUL SAIKIA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
83	WITH WP(C)/588/2025	SMTI JYOTI DEKA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
84	WITH WP(C)/594/2025	CHANDRAJIT HAZARIKA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
85	WITH WP(C)/631/2025	BHASKAR SARMAH Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
86	WITH WP(C)/632/2025	SHANTI BORAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
87	WITH WP(C)/1558/2025	CHANDRA MOHAN SARMAH Versus THE UNION OF INDIA	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.
88	WITH WP(C)/1633/2025	CHANDRA MOHAN SARMAH Versus THE UNION OF INDIA	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.
89	WITH WP(C)/1645/2025	FIROZ HUSSAIN Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
90	WITH WP(C)/1670/2025	RUMI AHMED Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE

91	WP(C)/1076/2025	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. TANUZ KASHYAP	GA, ASSAM DY.S.G.I.
ORDERS				
92	WP(C)/9255/2019	RINKUMONI DEKA AND 41 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR J DAS MR. A BARUAH	GA, ASSAM SC, LABOUR AND UNEMPLOYMENT
93	WP(C)/1638/2021	ACHYUT CH PATOWARY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, AG SC, SEC. EDU. SC, FINANCE
94	Review.Pet./54/2022 IN WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
95	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIAR MR A CHALIHA
96	WP(C)/768/2022	DHANADA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR. P K GOSWAMI MR A BARMAN	SC, ELEM. EDU
97	WP(C)/2271/2022	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU
98	WP(C)/2881/2022	HARUN AL RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MR Z HUSSAIN MS B B AHMED	MR. T J MAHANTA (R-5) MR. B RAHMAN (R-5) MR A SHARMA (R-4) SC, SEC. EDU.
99	Review.Pet./25/2023 IN WP(C)/5622/2021 (D/O)	ABDUL QAYYUM ALAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. D GHOSH MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, HIGHER EDU SC, AG SC, U G C
100	WP(C)/4331/2023	JOY PROKASH BASUMATARY AND 21 ORS Versus THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
101	WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
102	Review.Pet./38/2024 IN WP(C)/7406/2015 (D/O)	THANESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. SC, AG
103	WP(C)/2880/2024	DASI RAM DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. J SARMAH	SC, SEC. EDU.
104	WP(C)/3044/2024 B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/221/2016	ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 6 ORS	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL
2	WITH CRP/230/2017	ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 6 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN	MR Z ALAM(R-2) MR. S M BARUAH (R-7) MS. S NAZNEEN (R-2) MR. S K DAHAL (R-2)
3	Tr.P.(C)/108/2022	ANAMIKA BORAH Versus RAJESH GANGULLY	MR. R DEV MS. S BARAT	
4	CRP/10/2023	SUMUD HOJAI Versus THE STATE OF ASSAM AND 4 ORS	N K NEOG MR. M DAS MR. M DAS	GA, ASSAM MR. K K DEY (R-5) MR V K BAROOAH (R-5) SC, DIMA HASAO
5	CRP/115/2023	AJIJUL HOQUE AND ANR Versus MUJAFAR ALI AND 5 ORS	MR. A.I. AHMED MS B DEVI MR P SAH	MR. J ABBAS (r-1 to 6) MR M HANDIQUE (r-1 to 6) MD I HUSSAIN AL AMEEN (r-1 to 6)
6	CRP/50/2024 CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAIENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
7	CRP/115/2024 FIXED	M/S POWER GRID CORPORATION INDIA LTD Versus ABDUL AHAD BORBHUIYA	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
8	CRP/116/2024 FIXED	M/S POWER GRID CORPORATION INDIA LTD Versus JAMAL UDDIN BARBHUIYAN	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH

9	CRP(IO)/157/2024 WITH LCR, FIXED	CHATTRA KR DAS Versus NAZMINA KHATUN AND 2 ORS	MR. A R SIKDAR MR. M H TALUKDAR	
10	MFA/8/2025 FIXED WITH I.A.(Civil)/619/2025 in MFA/8/2025	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY MS. M CHOUDHURY	MR Y KOTHARI MR. D K KOTHARI MD S HOQUE (R-1) MR. M DEKA (R-1) MR Y KOTHARI MR. N KOTHARI
11	MACApp./47/2025	BHASKAR JYOTI TALUKDAR Versus BIJU DEKA	MR. M C BHATTA MR. DITUL DAS MR B DEKA MS TINLUNG	
12	MACApp./84/2025	MAINU CHETRY Versus MITHUN CHETRY	MR. R GOSWAMI DEEPSHIKHA KALITA	
BAIL HEARING (BA)				
13	Bail Appln./3950/2024 FIXED	BALIRAM RABHA AND 2 ORS Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
14	Bail Appln./115/2025 WITH OFFICE NOTE	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
15	Bail Appln./288/2025	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
16	Bail Appln./622/2025	BIPLAB MAZUMDER Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	
BAIL HEARING				
17	AB/566/2025	BAPAN MAZUMDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MR R ISLAM MR A H AHMED	PP, ASSAM
18	AB/567/2025 WITH OFFICE NOTE	SAIDUL ALOM MAZUMER @ SHOHDUL ALAM MAJUMDER Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
19	RSA/11/2025 FIXED	RITUPARNA BAISHYA SAUD Versus ARYA VIDYAPEETH COLLEGE AND ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	
20	RSA/15/2025 FIXED WITH I.A.(Civil)/513/2025 in RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	

ORDERS

21	CRP/17/2016	SMTI SWARNAMOYEE DAS and ANR Versus SMTI TARUBALA DAS and 25 ORS	MR.A K PURKAYASTHA	MR.Z MUKIT(R-1 - 9) MR.A SATTAR(R-1 - 9) MR.R HUSSAIN(R-1 - 9) MS.N BARUAH(R-1 - 9) MR.H BARUAHR-1 - 9
22	CRP/77/2016 WITH LCR	DIMBESWAR PEGU Versus NITYANANDA DUTTA and ANR	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA MR.R BHATTACHARJEE	MR.S BORTHAKUR R-2 MR.A BORGHAIN(R-2)
23	CRP/172/2016	MD. UMED ALI and 3 ORS. Versus MD. AINUL HAQUE and 18 ORS	MR.A K PURKAYASTHA MR.S SHARMA MR.M S ALI	MR.S CHAUHAN(R- 1-6) MR. R C PAUL MR.A R SHOME(R- 1-6) MS M BHARATI
24	CRP/205/2016	KAILASH CHAUDHURY Versus PAWAN CHAUDHURY	MRS.J GOGOI MR.D C C PHUKAN	
25	RSA/259/2019 WITH LCR	AZIZUR RAHMAN AND 7 ORS Versus HUMAYUN KABIR AND 4 ORS.	MRS R BEGUM MS. R CHOUDHURY MD. B ISLAM L K BORAH MR. A A MONDAL MR S HUSSAIN MS. S S ZIA MR D. CHAKRABORTY	L K BORAH MR. S RANA
	WITH I.A.(Civil)/3986/2019 in RSA/259/2019	AZIZUR RAHMAN AND 7 ORS Versus HUMAYUN KABIR AND 4 ORS	MRS R BEGUM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	
26	Tr.P.(C)./24/2020	SMTI. SANGEETA SINGH Versus ARUP BHATTACHARJEE	MR. S P BHATTACHARJEE MR. R MAZUMDAR	
27	I.A.(Civil)/3326/2022 WITH LCR in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
	WITH CRP/36/2017 CAVT. NO. 1586/16	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY	MR.J SARMA FOR CAVEATOR
	WITH I.A.(Civil)/3324/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
	WITH I.A.(Civil)/3325/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
28	CRP(IO)/106/2023 FIXED	NISITH RANJAN DAS @ BAPAN AND ANR. Versus SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)

29	CRP/111/2023	M/S OIL INDIA LIMITED Versus M/S. APLUS PROJECTS AND TECHNOLOGY PRIVATE LIMITED	MR. A SARMA MR. K KALITA MR. LENTSO	N K NEOG MR S BHARALI MR. M DAS MR. A DAS
30	CRP(IO)/135/2023 CAVT. NO.01972/023,	JAGADISH SINGHA AND 4 ORS Versus SUBRATA SINGHA AND 8 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. M MONDAL FOR CAVEATOR
31	WITH CRP(IO)/162/2023 CAVT. NO. 01982/023,	JAGADISH SINGH AND 4 ORS. Versus GAUTAM BARMAN AND 10 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR P K KALITA MS B TALUKDAR	MR. M MONDAL (FOR CAVEATOR)
32	CRP(IO)/148/2023	BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5) MS P DEVI (R1) MR P R SARMA (R1)
33	I.A.(Civil)/2390/2023 in CRP/6407/2023 WITH CRP/6407/2023 (Filing Number) WITH I.A.(Civil)/2616/2023 WITH I.A.(Civil)/1239/2024	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. H BIREN MAJINDER BARUAH AND 5 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MS P BORAH (R-1) MS. J PAUL (R-1)
34	Tr.P.(C)/9/2024	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. JHARNA BANIA Versus UTTAM KONWAR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	MS P BORAH MR H BEZBARUA MR. U SARMA K. KALITA
35	RSA/105/2024 WITH LCR	ABIDUR RAHMAN Versus MUZIBUR RAHMAN AND ANR.	MR S BORTHAKUR MR R SENSUA A M AHMED R A LAHKAR	MR. A R SHOME (R-1) MR A J GHOSH (R-1) MR N ALAM (R-1)
36	RSA/136/2024 WITH LCR, FIXED WITH I.A.(Civil)/771/2025 in RSA/136/2024	MD MOZIBUR RAHMAN AND 2 ORS Versus ON THE DEATH OF LT ANAY ALI HIS LEGAL HEIRS ANOWARA BIBI AND ORS	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP MR. S A SINGH MR. R DAS	MR A ISLAM
37	CRP(IO)/477/2024 WITH LCR, FIXED	MD. TOUSIF HUSSAIN REZA Versus AAFSHEEN AL ISLAM	MR A ZAMAN MR. M KASHYAP MR. S A SINGH MR. R DAS MR Z I CHOUDHURY MD. I HUSSAIN	MR A ISLAM
38	I.A.(Civil)/636/2024 in LA.App./1979/2024 WITH LA.App./1979/2024 (Filing Number) WITH LA.App./1977/2024 (Filing Number)	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR. ARUP KR BORO Versus THE STATE OF ASSAM AND ANR. B	MR. S A AHMED MR. F A AHMED MR. S A AHMED	GA, ASSAM
39	LA.App./1977/2024 (Filing Number)	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR. A	MR. S A AHMED	

	WITH I.A.(Civil)/1306/2024	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR. F A AHMED	GA, ASSAM
40	Tr.P.(C)/8/2025 FIXED	SMTI BOBITA NATH Versus SONTUSH DEB NATH	MR. I ALAM	
41	CRP(IO)/55/2025 FIXED	JOGEN SARMA @ JOGEN CHANDRA SARMA @ JOGENDRA CHANDRA SARMA Versus DHRUBAJYOTI SARMA	MR. N CHAKRABARTY MR C GOSWAMI	MR. D MOZUMDER(R-1) MR C GOGOI(R-1) MS D DEVI (R-1) MS. S NATH(R-1)
42	Cont.Cas(C)/108/2025 FIXED	SANJAY KUMAR JALAN Versus SURESH KUMAR JALAN	MR. S ISLAM MR A HAWARI A R MONDAL	
43	I.A.(CrI.)/126/2025 BA 2987/2024(D/O), CASE RECORD(SCANNED COPY) in Bail Appln./2987/2024	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE	PP, ASSAM
44	I.A.(Civil)/158/2025 in CRP/168/2019	NURUL HOQUE AND ANR Versus MD. YASIN ALI AND ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	GA, ASSAM SC, REVENUE
	WITH CRP/168/2019	MD. YASIN ALI AND ANR. Versus THE SECRETARY OF THE GOVT. OF ASSAM AND 16 ORS.	MR. A SATTAR MS. N BARMAN	SR GA,ASSAM SC, REVENUE
	WITH I.A.(Civil)/161/2025 in CRP/168/2019	NURUL HOQUE AND ANR Versus MD. YASIN ALI AND ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	GA, ASSAM MR. A SATTAR SC, REVENUE
45	I.A.(Civil)/205/2025 WITH LCR in RSA/164/2016	MUSSTT MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
	WITH RSA/164/2016	ON THE DEATH OF MD JABED ALI HIS LEGAL HEIRS and ORS Versus MD INAMUL ISLAM and 14 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI MS. C SARMA	MR. A SAHAD (R-1) MR. D HALOI (R-1) MR. S A HUSSAIN (R-1) MS. A DEKA (R-1)
	WITH I.A.(Civil)/206/2025 in RSA/164/2016	MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R ALI	MD. A SAHAD
	WITH I.A.(Civil)/207/2025 in RSA/164/2016	MAFIA KHATUN AND ORS Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
	WITH I.A.(Civil)/580/2025 in RSA/164/2016	OMME KULSUM Versus INAMUL ISLAM	MR. R ALI	
46	I.A.(Civil)/428/2025 in RSA/111/2017	ON THE DEATH OF APPLICANT NO 1 USHA DEVI , WIFE OF LATE RAM AYODHYA BHAGAT HER LEGAL HEIRS Versus ALOK KUNDU	MR.A SANCHETI MRS SANCHETI	MR. B J MUKHERJEE
	WITH RSA/111/2017 WITH LCR	USHA DEVI and 11 ORS. Versus ALOK KUNDU and ANR.	MS.B DAS MR.A SANCHETI(A- 2 to 12) MR.S DEY MR.R C SANCHATI(A- 2 to 12) MRS SANCHETI(A- 2 to 12)	MR.S S SHARMASr.Adv.R-1 MR.B J MUKHERJEE(R-1)

47	<p>WITH RSA/101/2017 WITH LCR</p>	<p>USHA DEVI and 11 ORS. Versus BISWANATH SHARMA and 2 ORS.</p>	<p>MS.B DAS MR.A SANCHETI(A- 2 to 12) MR.S DEY MR.R C SANCHATI A- 2 to 12 MRS SANCHETI(A- 2 to 12)</p>	<p>MR.S S SHARMA(Sr.Adv.)(R- 1&2) MR.B J MUKHERJEE(R- 1&2)</p>
	<p>WITH I.A.(Civil)/620/2024 in RSA/101/2017</p>	<p>ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT Versus ON THE DEATH OF BISWANATH SHARMA HIS LEGAL HEIRS</p>	<p>MR. A SANCHETI</p>	<p>MR. B J MUKHERJEE</p>
	<p>WITH I.A.(Civil)/441/2025 in RSA/101/2017</p>	<p>ON THE DEATH OF APPLICANT NO 1 USHA DEVI WIFE OF LATE RAM AYODHYA BHAGAT HER LEGAL HEIRS Versus ALOK KUNDU</p>	<p>MR SIDDHARTH SANCHETI</p>	<p>MR. B J MUKHERJEE</p>
48	<p>WITH RSA/112/2017 WITH LCR</p>	<p>USHA DEVI and 11 ORS. Versus AJOY KUMAR KUNDU and ANR.</p>	<p>MS.B DAS MR.A SANCHETI(A-2-12) MR.S DEY MR.R C SANCHATI(A- 2 - 12) MRS SANCHETI(A- 2 - 12)</p>	<p>MR.S S SHARMA(Sr.Adv.)(R-1) MR.B J MUKHERJEE(R-1) MR.M MAJUMDAR(R-1)</p>
	<p>WITH I.A.(Civil)/622/2024 in RSA/112/2017</p>	<p>ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT Versus AJOY KUMAR KUNDU,</p>	<p>MR. A SANCHETI</p>	
	<p>WITH I.A.(Civil)/596/2025 in RSA/112/2017</p>	<p>ON THE DEATH OF APPLICANT NO 1 USHA DEVI , WIFE OF LATE RAM AYODHYA BHAGAT HER LEGAL HEIRS Versus AJOY KUMAR KUNDU</p>	<p>MR. R C SANCHETI</p>	<p>MR. B J MUKHERJEE</p>
49	<p>I.A.(Civil)/758/2025 WITH LCR in RSA/197/2023</p>	<p>SRI AMAL DEY, Versus ON THE DEATH OF LATE SRI MANGAL MAJHI,</p>	<p>MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA</p>	<p>MR. A K GUPTA MR. R S MISHRA (R-1 to 8)</p>
	<p>WITH RSA/197/2023</p>	<p>AMAL DEY Versus MANGAL MAJHI AND 7 ORS</p>	<p>MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA</p>	<p>MR. A K GUPTA (R-1 to 8) MR. R S MISHRA (R-1 to 8) MS B SARMA (R-1 to 8)</p>
	<p>WITH I.A.(Civil)/3655/2024 in RSA/197/2023</p>	<p>AMAL DEY Versus MANGAL MAJHI AND 7 ORS</p>	<p>MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA</p>	<p>MR. A K GUPTA MR. R S MISHRA (R-1 to 8) MS B SARMA (R-1 to 8)</p>
	<p>WITH I.A.(Civil)/759/2025 in RSA/197/2023</p>	<p>SRI AMAL DEY, Versus ON THE DEATH OF LATE SRI MANGAL MAJHI,</p>	<p>MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA</p>	<p>MR. A K GUPTA MR. R S MISHRA (R-1 to 8)</p>
	<p>WITH I.A.(Civil)/760/2025 in RSA/197/2023</p>	<p>SRI AMAL DEY, Versus ON THE DEATH OF LATE SRI MANGAL MAJHI, HIS LEGAL HEIRS (B)</p>	<p>MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA</p>	<p>MR. A K GUPTA MR. R S MISHRA (R-1 to 8)</p>

50	I.A.(Civil)/780/2025 WITH LCR in RSA/333/2017 WITH RSA/333/2017	ON THE DEATH OF JULHASH MATBAR Versus MUSSTT MONOWARA BEGUM and ANR	MR M KASHYAP	MR. S K GOSWAMI
		ON THE DEATH OF JULHAS MATBAR HIS LEGAL HEIRS- Versus MUSSTT MONOWARA BEGUM and ANR	MR. R K BHUYAN MD. B ISLAM MR. S ALI MR A ZAMAN	MR. S K GOSWAMI (R-1) MR. N N JHA M DAS MR. R SARMA(R-1) D GOGOI MS. M BARUAH MR D HAZARIKA(R-1) MR. K M HASSAN MR A HUSSAIN(R-1) MR. R SHARMA(R-1)
51	I.A.(Civil)/832/2025 WITH LCR in CRP/26/2024 WITH CRP/26/2024 WITH I.A.(Civil)/852/2024 in CRP/26/2024	ON THE DEATH OF SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MR. A DHAR MD F FARIDI FOR CAVEATOR MR. A DHAR MD F FARIDI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6337/2017 FIXED	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
2	WP(C)/8797/2018 FIXED	SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
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13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



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[For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./324/2019 FIXED	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	WITH I.A.(Crl.)/639/2019 in Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)
2	Crl.Rev.P./446/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	SUNAYAN BORO Versus SMTI SABITA BORO	MR. S K JAIN MRS. R BORDOLOI	MR. J KALITA (R-1) MS S KAR (R-1)
ORDERS				
3	Crl.Rev.P./242/2010 (FOR DISMISSAL), LCR 3 FILES, FIXED	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
4	Crl.Rev.P./99/2012 (FOR DISMISSAL), LCR 2 FILES, FIXED	SAHJAHAN ALI Versus RASHIDA BEGUM	MS.K DEKA MS.B NISA MR.A B CHOWDHURY MR.WISE IMRAN	MR.M ISLAM MR.G SARKAR MR.N UDDIN
5	Crl.Rev.P./139/2012 (FOR DISMISSAL), LCR 2 FILES, FIXED	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
6	Crl.A./192/2012 WITH LCR 5 FILES, OFFICE NOTE	SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA	MR. S H RAHMAN (R-2,3,4,7-13,15-23,25) MR. D A KAIYUM (R-2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,-13,15-23,25) MR J ISLAM (R-2,3,4,-13,15-23,25) PP, ASSAM
7	Crl.Rev.P./193/2012 (FOR DISMISSAL), LCR 3 FILES, FIXED	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA	MR.D J DAS MR.H GUPTA MR.Z AHSAN
8	Crl.Rev.P./206/2012 (FOR DISMISSAL), LCR 5 FILES, FIXED	TANKESWAR PATOR Versus STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM

9	Crl.Rev.P./457/2012 (FOR DISMISSAL), LCR 8 FILES, FIXED	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
10	Crl.L.P./62/2016 WITH LCR 2 FILES in Crl.A./279610/2016	M/S GANPATI ENTERPRISES, Versus HARDHAN CHANDRA SAHA and ANR,	MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.B P CHANGMAI	MR. S BHARALI MR. M DAS MS. D KALITA PP, ASSAM MR. N K NEOG MS. N SULTANA
WITH				
	Crl.A./279610/2016 (Filing Number)	M/S GANAPATI ENTERPRISES Versus SRI HARDHAN CHANDRA SAHA and ANR		
11	Crl.Pet./1013/2018 FIXED	SABITA SEN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K K GOSWAMI MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
12	Crl.A./332/2019 WITH LCR 5 FILES, OFFICE NOTE, P.B.-1	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM
13	Crl.Pet./8/2020 (FOR DISMISSAL), LCR 4 FILES, FIXED	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND ANR.	MR. S N ADHYAPAK MS. B DAS	MS. M DAS PP, ASSAM
14	Crl.A./75/2020 WITH LCR 5 FILES	TRIDIB KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR D DAS MR. B J TALUKDAR	MR T CHAKRABORTY (R-2, 3) MR. D CHOUDHURY (R-2, 3) PP, ASSAM
15	Crl.Pet./310/2020 (FOR DISMISSAL), LCR 1 FILE (SCANNED COPY), FIXED	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MR. A AHMED MD R ALI MD A RAHMAN MS. A KHATUN PP, ASSAM

HEARING

16	Crl.Rev.P./200/2012 WITH LCR 7 FILES, FIXED	DWIPEN BORO Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	PP, ASSAM
17	Crl.A./27/2013 WITH LCR 7 FILES	MONSER ALI Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.N AHMED MR.A RAHMAN MR.A JAHID	PP, ASSAM
18	Crl.Rev.P./46/2013 WITH LCR 1 FILE	MD ABDUL MALIK MAJUMDAR Versus THE STATE OF ASSAM	MS.S SEAL MR.I H SAIKIA MS.J CHETRY	PP, ASSAM
19	Crl.A./47/2013 WITH LCR 4 FILES	MAHESWAR MALI Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MS.D DUTTA MR.A BORDOLOI	MS.B CHOUDHURY MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY PP, ASSAM
20	Crl.Rev.P./49/2013 WITH LCR 2 FILES	PHANI DAS @ MALLICK Versus NIREN DAS and 4 ORS	MR.R L YADAV MS.K YADAV MR.A KABRA MS.A BORA	MR.A R SIKDAR MR.N AHMED MR.S ISLAM MR.M H TALUKDAR
21	Crl.Pet./580/2013 WITH LCR 1 FILE	ABDUL KHALEQUE AHMED Versus THE STATE OF ASSAM	MR.N ISLAM MR.P P SUT MR.T N SRINIVASAN	PP, ASSAM
22	Crl.Pet./671/2013 WITH LCR 2 FILES	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM

23	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
24	Crl.Pet./609/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGOHAIN(R- 1&2)
25	WITH Crl.Pet./188/2015	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)
26	WITH Crl.Pet./608/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2)

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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19)	MR I HASSAN	01-04-2025	To	05-04-2025